1958; then again in 1964 the question was taken up. The Public Accounts Committee in their Thirty-Ninth Report have stated:

> "The Attorney General expressed his opinion to the effect that there was no provision in the Constitution for the sanctioning or validating the payment of such items... The Constitution expressly provides by art. 114(3) that 'no money shall be withdrawn from the Consolidated Fund except under an appropriation made by law' and that prohibition applies equally to articles 115 and 116"

Article 115 relates to Supplementary Demands. Therefore, his contention was that, without an Appropriation Bill being passed by the concerned Legislature, no amount could be withdrawn He has further said:

> "If, therefore, such items are paid out without a previous grant duly approved by law, such payments are illegal and no resolution of the House can render it valid or condone the illegality."

If any expenditure has been made..

MR DEPUTY-SPEAKER: What do you want me to do?

SHRI SEZHIYAN: Certain expenditures which have not been legalised either by the Legislature of Pondicherry or by this Parliament which has assumed the powers of the Legislature of Pondicherry, remain illegal and unconstitutional. As I have pointed out, there are many new schemes which have been started, and those new schemes are being continued without proper sanction. If the basis is illegal, all the expenditures that have been incurred on the new schemes become illegal. Therefore, illegality continues. I want the ruling of the Chair on the illegality of those expenditures. Today is the last available day for any action....

SHRI K. RAGHU RAMAIAH: The Finance Minister made a statement. He is not here now.

MR. DEPUTY-SPEAKER: In any case, I am concerned with the procedures of the House. I am not here to rule on legality or illegality You have an opinion. The Finance Minister has another opinion. There should be some other forum to decide whether it is legal or not. I cannot go into this.

SHRI SEZHIYAN: Who can go into it?

MR. DEPUTY-SPEAKER: I do not know. It is upto you.

Now we take up the Private Members' Business....

SHRI SEZHIYAN: Then will this be taken up in the next Session? This has been hanging fire from 23rd. They have been postponing it from day to day, and on the last day when it could be stalled, my purpose is lost. Therefore, some time should be provided in the next Session.

SHRI SHYAMNANDAN MISHRA (Begusarai): The hon. Minister should say that it would be taken up in the next Session.

16.20 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-FIRST REPORT

SHRI GIRIDHAR GOMANGO (Koraput): I beg to move:

> 'That this House do agree with the Forty-first Report of the Committee on Private Members' Bills and Resolution presented to the House on the 8th May, 1974.'

The motion was adopted.

16.22 hrs.

RESOLUTION *RE.* POLICY IN RESPECT OF PRICES AND AGRICULTURAL PRODUCTION—*contd.*

MR. DEPUTY-SPEAKER: Now we take up the Resolution moved by Shri

[Mr. Deputy-Speaker]

Madhu Limaye. This Resolution has evoked lot of interest. The time allotted was 6 hours. We have taken 5 hours and 55 minutes. There are only 5 minutes left. Shri Suryanarayana was on his legs. He may continue his speech.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Sir, because only 5 minutes are left, I had a talk with friends opposite and some friends here. There are a number of speakers also who want to participate. We may extend the time on this Resolution till half an hour before we rise for the day. I have made a rough calculation....

MR. DEPUTY-SPEAKER: That is all right. We will now continue with this discussion.

श्री विभूति मिश्र (मोतीहारी) : एक रिजोल्युशन को छ घटे देते है उस के बाद जो रिजोल्युशन दो, तीन नम्बर पर होते है वह मर जाते है। इसलिए जिस रिजोल्युशन के लिए जितना समय रखा जाए उतने मे ही उस को खत्म करे। नही तो दूसरे रिजोल्युशन के साथ अन्याय होता है।

SHRI K. SURYANARAYANA (Eluru): Mr. Deputy-Speaker, Sir,..

श्री मधु लिमये (बांका) अध्यक्ष महोदय सब मे पहले मै स्पष्ट करना चाहता हू कि मैंने समय बढ़ाने की माग नही की ?

SHRI K. SURYANARAYANA: Mr Deputy Speaker, Sir, the other day while I was speaking I was referring to the Food Minister's radio talk regarding the food policy after wheat policy was changed.

16 24 hrs.

[SHRI DINESH CHANDRA GOSWAMI *in the Chair*].

I was reading this news item. Mr. Ahmed saw some justification in the system. It says.

"While not being oblivious of the difficulty, we are thinking whether through the public distribution system we shoud confine the distribution say, to industrial areas and certain number of towns having a certain population and leave the rest to be looked after by the normal flow of trade."

Now, Sir, the Government praises the farmers and the agricultural labourers. 51 per cent of our national income is from agriculture. 80 per cent of the population live on agriculture While taking care of the urban population he has not taken responsibility to give food to agricultural labourers and small farmers How can we develop village industries and agricultural industries in this manner without giving sufficient money for the purpose? Mr Madhu Limaye was not there the other day; he walked out.

SHRI MADHU LIMAYE: I was listening to your speech.

SHRI K SURYANARAYANA: He enlightened the House and other public outside the House - Policy regarding Price and Agricultural production I say there is no policy to fix up the price of agricultural produce. There is no policy even to manufacture the radio, pin or something like that. Even for face powder there is no policy. Of course these are not essential to the community There is no policy on agricultural products; there is no guarantee of fertilisers; there is no guarantee for power; there is no guarantee to give the inputs. What are you giving to the small farmers? I come from a delta area. Ford Foundation has given help to us in the area in West Godavary District. There is an intensive agricultural programme from 1965 to 1970 or 1974. When we come to manure we are not getting sufficient quantity of it. We are not even getting sufficient quantity of fertilisers leave along the commodities to them at the subsidised price. Farmers want fertiliser at a fixed price. That is not

available. They are not beggars. In Delhi many industrialists have got their own agents to cater to the needs of farmers. Farmers are labourers and there is no association. I request the Government to start an association in the interest of the country. That is the backbone of farmers. In our country, 68.6 of the population working force earn their livelihood from agriculture. In 1971 agriculture accounted for 50 per cent of the national income. In 1971 the total number of cultivators was 78.7 million.

SHRI S. M BANERJEE (Kanpur). May I raise a point of order? An important bill is going on. There is only Deputy Minister for Parliamentary Affairs.

MR. CHAIRMAN: Mr. Banerjee, the Planning Minister was here. Probably he has got work. He would come here

SHRI S. M. BANERJEE: Where is he?

MR CHAIRMAN: He was here. he has come.

SHRI K. SURYANARAYANA: I was saying that in 1971 the total number of cultivators was 78.7 million. What is the Government doing? For rural population there is no electricity. Even though I have got the pump sets and capacity to purchase, there is no power. I take small loan from land mortgage bank or any other commercial bank for purchasing this. When we come to power, no power is given. Several industries are getting loans from IDBI and other commercial banks When it comes to poor cultivators, they are not given loan. It may be the responsibility of the state for purchasing sugarcane, jute, foodgrains and several items. They have promised in this House that they are constituting a tobacco board in the interests of tobacco growers. In my State, in the past four years, they are postponing this. When we approached the Ministry of Foreign Trade, they are trying to shift it to some Secretary who does not know anything. I do not know now whether Mr. George has sent it to anyone. This Bill has been forwarded to the Cabinet. What has happened to it I do not know. These merchants have got their guest houses. From the commissions that they get they are maintaining the guest houses. The producers are not even having dwelling houses. You will repent. There is a railway strike in the country but I am telling you one day or the other you will have to give reply to the agriculture labour. If they go on strike then only the Government will know. There is no protection to them. The agricultural labourers have no association and they are not begging of the Government for any favours. They only want their food and wages at reasonable rates. It would be best if we can implement what Mr Limaye has been kind enough to bring forward in the form of a non-official resolution.

There is a restriction by the Electricity Board If we use more power than the allowed target there is surcharge and even if we consume less than the allowed target there is a surcharge A few days back some small farmers came to me and complained about it.

Everywhere we are saying land reforms. Nobody has objected to it. In my State there is Ordinance. Nobody could sell and purchase land. People are interested to handover the surplus land to the Government but the Government have, unfortunately, postponed this Constitution Amendment Bill In my village there are some land which are submerged. One landlord had sold away to the Government under the pretext that he wants to surrender his surplus land and he surrendered 60 acres and taken Rs 50.000|- from the Government with the connivance of the local officers. That land is not at present cultivated either by Government or anyone else. Its cost is only Rs. 100 to Rs 200 per acre at the present rate. It should be enquired into. In my State during the last four years three Governments have changed but what is the amount of Government land distributed to the landless poor. I beg through the Parliament to implement immediately land reforms.

[Shri K. Suryanarayanal].

If necessary convene a Parliament Session only for this purpose otherwise the farmers and the farming labour are not happy. The Government should take all steps to implement what Mr. Madhu Limaye has brought in the form of non-official resolution. Then only the people will be satisfied to some extent.

There are so many problems that we are facing today, such as the problem of monopolist, the bureaucracy, communal riots, blackmarketing, high prices, corruption, tax exasion, adulteration, dharanas, demonstrations, strikes, hoarding, starvation, redtapism, the State Governments' ineffectiveness in implementing the many Acts passed by the legislatures, and so on. Nobody seems to be interested in implementing the Acts passed in the State legislatures. There is also red-tapism and as I have pointed out already, on account of this and on account of the inefficiency of the State Government or lack of interest on their part, nothing is being implemented. They are not taking interest in these vital matters. Some State Governments are at the same time increasing the salaries, as I found from the reports yesterday, from Rs. 350 to about Rs. 900 which means a jump of about Rs. 600 or so, and this at a time when they do not have money with them for meeting the expenditure. This means that there is no proper policy, no directive is being issued to the State Governments to implement the land reforms. They are not dictating to the State Governments also in other respects where they should with the result they are going on accumulating their overdrafts Recently, the Kerala Government also has not been given any credit facilities The same thing may happened to ther other State Governments also

MR. CHAIRMAN: Now, the hon Member must conclude

SHRI K. SURYANARAYANA: In conclusion I must thank you and also my hon. friend Shri Madhu Limaye.

SHRI SHYAM SUNDER MOHAPATRA (Balasore): I must congratulate Mr. Limaye on having brought forward this resolution which focusses our attention on certain inherent difficulties through which the country is passing today. There are no two opinions on this subject that the whole country today is reeling under the impact of price rise, and at every step we are confronted with gigantic problems of an insurmountable nature. Call it wheat, call it rice, call it steel, call it jute or call it cotton or call it any other item of production, the price hike has shocked everyone of us today. But I wonder whether it is possible to bring about a total change in everything in the present economic and political set-up of the country. Is it possible to translate everything that Mr. Limaye has said into action in a democratic set-up?

Theoritically or philosophically or metaphysically, I personally feel that unless the entire superstructure is changed, economic, political and social, it is impossible to usher in an egalitarian society. What is the agency throgh which we are going to control all these developments? How can we control the price rise? How can we attack corruption, intimidation, black money, racketeering, smuggling, adulteration etc.? What is the agency through which we are going to attack it? The only agency left to us is the bureaucracy, But the bureaucracy is the most corrupt ever found at any time inforce India.

But I only have faith in the administration of Shrimati Indira Gandhi today. With the intensity with which she is striving, I think probably a time may come when the bureaucracy will be brought to its senses, and either they have to deliver the goods or they have to walk out; either they have to serve the people or their heads will roll on the street.

SHRI P. G. MAVALANKAR (Ahmedabad): Who has made the bureaucracy more corrupt?

SHRI SHYAM SUNDER MOHAPATRA: We have to depend on the bure-

aucracy, because they are the most seasoned and trained people, but we have to control them. We cannot completely eradicate them and eliminate them, but we have to control them and control them with iron hands. They have to be brought to their senses that they have to serve the people and they are the servants of the people and not servants of the Government alone.

SHRI P. G. MAVALANKAR: Who will do it, and how will it be done?

SHRI SHYAM SUNDER MOHAPATRA: Mr. Limaye has said that there should not be more than 15 per cent price rise in foodgrains The Dantwala Committee report had once said that it was speculation on agricultural commodities that was responsible for price rise in agricultural commodities. Mr. Limaye will agree that there are eight centres in India today where forward market trade is allowed. The AICC in its Bombay resolution made a pious resolve that speculation or *satta* should be completely abolished. I must urge Government to stick to that resolution and completely eradicate speculation or the prospect of speculation as far as agricultural commodities are concerned, and then I may say there will be some check on the price rise. If eight centres have been allowed in India for forward market trading, why not allow Delhi and some other centres also? If you allow *satta* or speculation at one centre but do not allow it in another centre, it is that disparity which brings *in toto* confusion.

It is possible to translate everything which Shri Limaye has said in a society which believes in regimentation. But is it possible to translate everything in this democracy? I have my own shocking experience about many developments. I find that these things are not possible to be translated. Now the railway strike is on us. There is strike in steel plants, students' agitation, peasants' agitation. All these are holding the country to ransom. If you allow industrial workers to have a wage hike, what about the agricultural producers, what about agriculturists, the tillers of the soil? I have been in remote villages. There wages do not exceed more than even Rs. 2. What about the adivasis. Harijans and the toiling masses who are groaning under discontent in a country like ours where wheat sells at Rs. 3—4 a kilo?

SHRI P. G. MAVALANKAR: On a point of order. The hon. Minister of Planning is not here. You also mentioned about it I do not see the Deputy Minister either.

SHRI K. RAGHU RAMAIAH: I appreciate your point. He told me just now before going....

SHRI P. G. MAVALANKAR: We want either Shri Dhar or Shri Dharia.

SHRI N. K. P. SALVE (Betul): The Minister of Parliamentary Affairs is the eyes and ears of Ministers

SHRI VASANT SATHE (Akola): Raghu Ramaiah may not be as handsome as either Dhar or Dharia, but he definitely can represent them both

MR. CHAIRMAN: I have asked him to bring the Planning Minister.

SHRI SHYAM SUNDER MOHAPATRA: I believe our views will be conveyed to the Planning Minister through the Minister of Parliamentary Affairs.

I think forward trading in agricultural commodities should be stopped. We should not continue it in some centres while prohibiting it in others.

What about the price of coal? It is increasing. It is conditioned by the bottleneck of wagons. What about the price of rice and wheat? It is again subject to short supply. I have a feeling myself that the country is not insufficient in food supplies. The question is of maldistribution. I have not seen any marriage party, any function, where things have not been available or have not

[Shri Shyam Sunder Mohapatra].

been served, if you can pay for it. It is a question of maldistribution, hoarding and keeping things underground, not bringing it to the people. There must be an agency, strong enough to see that things are brought to the market so that people can get it.

Shri Limaye has said that parity should prevail between the prices of industrial goods and agricultural produce. Probably it is not practicable because labour has started almost campaigning for need-based wage,—Now, the Planning Minister has arrived, much to the satisfaction of everybody—We are insisting on a need-based wage The country is almost proceeding in that direction but perhaps only to serve organised industrial workers. But what about the agricultural workers today, the dumb, downtrodden millions in remote villages who are almost unseen, who are almost half-clad and unfed in many places in the tribal areas. Their case is not taken into consideration because they are not organised at all.

So, I, say it is not perhaps possible to bring about parity between agricultural produce and industrial goods, between the agricultural and industrial sectors.

He has said that fertilisers should be made available to kisans with holdings of less than 10 acres at subsidised rates. Very good. But we have now been given to understand that we have to depend on *gobar* gas.

Gandhiji thought so many years ago; We have probably to go in for *gobar* gas. I shall urge upon the Planning Minister to have re-thinking on this subject. Is it possible to take the country to economic salvation through a centralised economy? Is it possible by planning which comes from the top to the bottom? Every district should be taken as the unit. Gandhiji thought of village as a unit. Are we not feeling today that there is something wrong in our Planning apparatus? Now-a-days we are feeling the disturbance in every sector. It is impossible to meet the demands of the people. If we can have a total rethinking almost upside down on the centralised economic and if we can have a decentralised, Gandhian economy. I think we can solve our problems to a very large extent.

If we have a centralised economy regional imbalances are inherent. I visited Czechoslovakia last year and I talked to many economists there and they also felt that if there was centralised economy regional imbalances were bound to be there. Yugoslavia is almost in the same condition as we are today. There are areas wher. people are not properly clothed They do not get proper wage. They have a different type of Constitution by which areas which are developed have to contribute for the development of the undeveloped areas That is why I urge upon the Plannig Minister to have some thinking, probably by going for decentralised, village economy. We will be in a position to solve the problem.

I urge upon Shri Limaye to think over this matter All the welfare measures that he visualises are propably possible in a State where everybody is conscious of his duty, right from the Prime Minister down to the ordinary labourer, but not in the situation which the country is facing today. He will do well to understand trade unions, political sectors and agitations have taken the country to rensom. Everything is bound to raise the price of essential commodities All of us should consider how our problems could be solved and how things could be put in proper order.

MR CHAIRMAN: I find that a large number of members want to participate The hon. Minister is still to reply and Shri Limaye also has the right of reply. I should like to know whether the House wants

to extend the time and, if so. by how much. We may have to sit up to 6.50. I am told that Mr. Limaye will take about 20 minutes and the hon. Minister will take about 20 minutes. I shall call upon the hon. Minister at 5.40 to reply and ask Mr. Limaye to reply at about 6 p.m. We shall take up the next resolution at 6.20 and shall have half an hour for the next resolution. I take it that the House agrees with this proposition.

श्री अमर नाथ विद्यालंकार (चण्डीगढ़) : लिमये जी ने जो प्रस्ताव रखा है मैं उसकी स्पिरिट का समर्थन करता हूं। उसके पीछे जो भावना है वह बहुत अच्छी है उसकी तफसील को छोड़ते हुए उसकी इंटेन्शेज का, उसकी भावना का मैं समर्थन करता हूं। मैं चाहता था कि वह कुछ ज्यादा दूर जाते और तमाम पहलुओं पर साथ विचार करके वह प्रस्ताव यहां लाते। इस में उन्होंने चार पांच बातें बहुत कैटेगोरिकल ढंग से रखी है इसलिए मुझे कठिनाई हो रही है कि आया मैं इस प्रस्ताव को उस के वर्तमान रुप में स्वीकार करने का समर्थन करूं, या उस में कुछ और बातों का इजाफा होना चाहिए।

एक बात तो साफ है कि आज हम एक आर्थिक संकट में से गुजर रहे हैं। आज कीमतों में जो इजाफ़ा हो रहा है, उस के कारण चारों तरफ हाहाकार मचा हुआ है। अगर हम इस स्थिति को सम्भाल नहीं पाते हैं, तो लोगों में असंतोष बढ़ता जायेगा और हमारा सारा आर्थिक ढांचा बर्बाद हो जायेगा।

हम लोग प्लानिंग के जमाने में से गुजर रहे हैं। प्लानिंग की पहली शर्त यह है कि हमारा आर्थिक ढांचा जो भी हो, स्थिति पर हमारा पूरा काबू हो, और हम वैज्ञानिक तौर पर उस स्थिति को सुधार सकें। मैं मानता हूं कि प्राकृतिक संकट आते है और अन्तर्राष्ट्रीय स्थिति में भी परिवर्तन होते हैं, जिन का दबाव भी हम पर पड़ता है। अन्य स्थितियों में भी जो परिवर्तन होते हैं उन का भी हम पर प्रभाव पड़ता है। लेकिन आज-कल के साइंटिफिक जमाने में इंसान यह सोचता है कि कुदरत की तरफ से जो स्थिति पैदा होती है, उस पर इंसान कितना काबू पा सकता है। हम कह सकते हैं कि जो कुछ ह्यूमेनली पासिबल है, जो कुछ इंसान कर सकता है, हम वह करते हैं। मैं समझता हूं कि इंसान उस से ज्यादा कर सकता है, और हम उस को कर नहीं पा रहे हैं। इस का अर्थ यह है कि हमारे मौजूदा ढांचे में और हमारे तरीकों में कहीं न कहीं नुक्स है।

मैं इस प्रस्ताव के शुरु के इन शब्दों का समर्थन करता हूं कि सरकार को अपनी पालिसी को रीकास्ट करना चाहिए। मैं समझता हू कि एक ब्रांड तरीके से मोटे तौर पर, हम समाजवाद की नीति का अनुसरण करते हैं। लेकिन उस के साथ जो बातें, जो इम्प्लीकेशन्ज, जुड़ी हुई हैं, उन को हम नहीं कर पाते हैं। इसी लिए लोग हम को यह दोष देते हैं कि हम समाजवाद की बात करते हैं, लेकिन उस के आधार पर हमें अपने शासन और आर्थिक ढाचे में जो सुधार करना चाहिए, जो कार्य करने चाहिएं, उन को हम नहीं कर पाते हैं।

मैं श्री महाराव की इस बात से सहमत नहीं हूं कि हम अपने आर्थिक ढांचे को बिल्कुल डीसेंट्रलाइज कर दें। हमें तो डीसेंट्रलाइज्ड सैंटरिज्म की नीति अपनानी होगी। हम अपने प्रदेशों को पूरी स्वतंत्रता दें, लेकिन ब्रांड पालिसी मैटर्ज पर हम केन्द्र में विचार करेंगे और नीति सम्बन्धी मोटी बातें केन्द्र के स्तर पर निश्चित होंगी। लेकिन मैं महसूस करता हूं कि हमारे मुखतलिफ डिपार्टमेंट में कोआर्डिनेशन नहीं है। पालिसी के सम्बन्ध में अलग-अलग प्रवृत्तियां, है और विचार केंद्र के विभागों में उसके बाद प्रदेशों में भी नीति के सम्बंध में अलग अलग वृत्तियां है और वे अलग

[श्री अमर नाथ विद्यालंकार]

अ ग तरीके मे उस नीति को कार्यान्वित करते है ।

मिसाल के तौर पर सैंटर ने फूड ग्रेन्ज के व्यापार पर एकाधिकार करने का फैसला किया । उस नीति के इम्प्लमेंटेशन के सबध मे भी अलग-अलग विभागो मे अलग-अलग प्रवृत्तिया है । फिर प्रदेशो के भी इस बारे मे अलग अलग विचार है—कोई गल्ले के व्यापार को लेना चाहता है कोई नही लेना चाहता है कोई आशिक रूप से लेना चाहता है और कोई सम्पूर्ण रूप से लेना चाहता है । हमारी इनटनल कान्ट्राडिक्शन्ज की वजह से हम किसी निर्णय पर नही पहुच सकते है और कोई निश्चित नीति निर्धारित नही कर पाते है । हमारी तमाम आर्थिक नीति हमार टारगेट पर केन्द्रित होनी चाहिए और उसी के अनुसार हमारा सब काम होना चाहिए । चूकि हम ऐसा नही कर पाये हैं, इस लिए हम कीमतो को पूरी तरह से नियत्रित नही कर सके हैं ।

आज हमारे सामने जो आर्थिक सकट है, वैसे आर्थिक सकट अनेक देशो मे—समाजवादी देशो मे भी और पूजीवादी देशो से भी—उत्पन्न होते है । लेकिन दूसरे देशो मे इस प्रकार की स्थिति पर काबू पाने की भावना और आत्म-विश्वास हो । है । इगलैंड वगैरह देशो मे रोज-मर्रा के इस्तेमाल की एसेंशल चीजो को सस्ते दामो पर उपलब्ध कराने की नीति अपनाई जाती है, फिर चाहे सबसिडी दे कर और चाहे कट्रोल कर क इस नीति को कार्यान्वित किया जाये । लेकिनयह एक मानी हुई बात है कि अगर हम ने अपने ढाचे को सुरक्षित रखना है अगर हम ने अपने किसानो और मजदूरो से काम लेना है, अगर हमने उनको रोटी, कपडे और दवा-दारु की चिन्ता से मुक्त रखना है, तो हमें कीमतो को नियत्रित करना होगा ।

हम नीड-बेस्ड वेज की बात करते हैं । हम नीड बेस्ड वेज मुकर्रर करे लेकिन अगर कीमतो मे वृद्धि होती जाये, तो फिर नीड-बेस्ड वेज का कोई मतलब नही रह जायेगा । हम मिनिमम वेज मुकर्रर करे लेकिन कीमतों के बढते रहने से मिनिमम वेज भी अर्थहीन हो जायेगा । हम लोगो के जीवनमान को निश्चित नही कर पाते है, और हम निश्चित नही कर पायेंगे, जब तक हम कीमतो को कट्रोल न करे ।

इस प्रस्ताव के भाग (ए) मे कहा गया है कि रोज-मर्रा के इस्तेमाल की जरूरी चीजे अपनी कास्ट आफ प्राडक्शन से डेढ गुना कीमत पर बिके । जब हम कास्ट की बात करते है तो हमे हर चीज की कास्ट पर विचार करना पडेगा । हमारे यहा कास्ट एकाउटिंग बिल्कुल नही है । हाल ही मे गवर्नमट ने यह तय किया है कि ड्रग्ज के बारे मे कास्ट एकाउटिग रखा जायेगा । अगर हम एक योजनाबद्ध नीति के अनुसार चलना चाहते है तो हमे हर एक चीज की कास्ट आफ प्राडक्शन का हिसाब लगाना पडेगा । अभी तक हम यह नही कर पाये है कि एग्रीकल्चरल प्रोड्यूस पर कितना खर्चा आता है । हम उसकी कीमत तो निश्चित करते है, लेकिन यह नही देखते कि उसको पैदा करने पर खर्चा कितना आता है । कास्ट का कट्रोल करने के लिए हमे कास्ट एकाउटिग की व्यवस्था करनी पडेगी । हमे विचार करना चाहिए कि हम वह व्यवस्था किस प्रकार करे। फिर हम यह निश्चित कर सकते हैं कि अमुक चीज की यह कास्ट है, हम उस पर कितना मुनाफा दे और क्या कीमत निर्धारित कर । लेकिन इस सुझाव की भावना का मै समर्थन करता हू ।

मैं इस बात का भी समर्थन करता हू कि इडस्ट्रियल और एग्रीकल्चरल प्रोड्यूस की कीमतो मे किसी प्रकार की समानता होनी चाहिए । मैं यह नही कहता कि वह समानता फिजिकल सेन्स मे हो, अर्थात् एक ही कीमत हो । लेकिन इडस्ट्रियल प्राडक्ट्स और एग्रीकल्चरल प्रोड्यूस की कीमतो को निर्धारित करने के लिए कोई सिद्धान्त होना चाहिए । लेकिन अभी कोई सिद्धान्त नही है

एग्रीकल्चरल प्रोड्यूस की कीमत निश्चित करने का कोई सिद्धान्त नहीं है । हम उसको एडहाक बेसिस पर, या बातचीत करके, निश्चित कर देते है । हम उसको मनमाने ढंग से निश्चित करते है, उसके लिए कोई साइंटिफिक बेसिस नही है । आज फूडग्रेन्ज की कीमतो पर हमारा कोई कंट्रोल नही है । ऐसा महसूस नही होता है कि हम किसी योजनाबद्ध नीति के अनुसार चल रहे है ।

इस प्रस्ताव मे कहा गया है कि एग्रीकल्चरल परपजिज़ के लिए बिजली का रेट अपेक्षतया कम होना चाहिए । मैं किसी प्रान्त का नाम नही लेना चाहता हू, लेकिन मै जानता हू कि स्टेट्स मे बिजली के ओवरहैड एक्सपेंसिज़ इतने ज्यादा बढ चुके है कि बिजली पैदा करने का खर्चा बहुत बढ जाता है ।

17 00 hrs.

एक आवश्यक बात यह है कि योजनाबद्ध व्यवस्था मे हमारा जो कंट्रोल होना चाहिए, वह आज नही है । हम बडी मुश्किल स्थिति मे से गुजर रहे है । हमने जो एक नई दिशा पकडी है हम को उसके अनुसार चलना चाहिए । हमारे मिनिस्टर्ज और विभागो को दिन-रात जागरूक रहना पडेगा । हम हमेशा यह चिन्ता रहती है कि प्राइसिज के बढने से हमारे लोगो को परेशानी होती है ।

लेकिन मैं ऐसा महसूस करता हू कि जो सेन्स-आफ-अर्जेन्सी है, वह हमारे अन्दर नही है । जब तक सेन्स-आफ-अर्जेन्सी नही होगी, जब तक इसकी चिन्ता नहीं होगी, काम नही चलेगा । लगातार कीमते बढती हैं, लोग परेशान है कीमते बढने के बाद भी लोगो को चीजे नही मिलती है—जैसा कि मेरे कई साथियो ने जिक्र किया है—इसको हमे कंट्रोल करना है । यह कहना कि यह स्वाभाविक परिस्थिति है, प्राकृतिक कारण है या इण्टरनेशनल कारण है, यह कह कर बात को डिसमिस नही किया जा सकता । इस साइन्टिफ़िक एज मे ह्यूमनली ,इस चीज को कन्ट्रोल कर सकते हैं और हमे करना है और हमे जो हमारी आर्थिक नीतियां हैं उन को इम्प्लीमेंट करने के लिये कटिबद्ध होना चाहिये, दृढ प्रतिज्ञ होना चाहिये । जब तक हम इस प्रकार से दृढप्रतिज्ञ नही होगे, इस भावना से कोशिश नही करेगे तब तक कोई सफलता प्राप्त नही कर सकेंगे । इसलिये मैं इस प्रस्ताव की तफसील को छोडते हुए, इसके पीछे जो भावना है उसका समर्थन करता हू ।

श्री रामकंवर (टोंक) सभापति जी, श्री मधु लिमये जी ने जो संकल्प सदन के सामने रखा है, मै उसका समर्थन करता हू । आज 27 वर्षों की आजादी के बाद भी छोटे किसानो की समस्या, खतीहर मजदूरो की समस्या का हल नही हो सका है । आज मूल्य आसमान को छू रहे है, गरीबो, छोटे किसानो और खेतिहर मजदूरो के सामने नाना प्रकार की कठिनाइया पैदा हो गई है । यह सरकार रात-दिन समाजवाद का नारा लगाती है—लेकिन मुझे बतलाइये इन्होने इन लोगो के लिये कौन सी योजनाये बनाई है । हमारे योजना मंत्री जी सामने विराजमान है । कल अविश्वास के प्रस्ताव पर हमारी प्रधान मंत्री जी और शासक दल के वरिष्ठ सदस्य बडी उदारता से समाज सेवा की बात कर रहे थे, छोटे मजदूर और छोटे कर्मचारियो को, चतुर्थ श्रेणी के कर्मचारियो को उदारता का पाठ सिखला रहे थे, लेकिन मैं पूछना चाहता हू कि इन लोगो का उद्धार करने मे आपके सामने क्या कठिनाइया पैदा हो रही हैं । जब तक आप छोटे किसानो के लिए आवश्यक वस्तुए सही मूल्य पर उपलब्ध कराने की योजना नही बनायेंगे, उनके लिये पानी की व्यवस्था, बिजली की व्यवस्था, उचित दर पर उनका बिजली नही देगे तब तक देश के अन्दर अनाज की समस्या तथा उन की अन्य अनेकों कठिनाइया दूर नही हो सकती ।

किसानो को आज भी खेती के यन्त्र उपलब्ध नही हो रहे है । उर्वरक नही मिल

[श्री रामकवंर]

रहा है, सीमेन्ट नहीं मिलता है, नाना प्रकार की कठिनाइयां है। मेरा निवेदन है कि आप इन कठिनाइयों पर गम्भीरता से अपनी पार्टी में गौर करें तथा इस के लिये कोई योजना बनायें तथा उस योजना को जनसाधारण पर लागू करे ताकि हमारे देश में उन लोगों का उत्साह बढ़ सके और वे अच्छी तरह से काम कर सकें।

सभापति जी, हमारे राजस्थान में मिर्धा साहब खाद्य मंत्री रहे हैं---वहां 15 साल हुए भूमिहीन किसानों को जमीन का एलाटमेन्ट हुआ था, लेकिन वे अभी तक जमीनों के मालिक नहीं बन सके हैं। उन पर "स्टे" लगा हुआ है, दस-दस साल तक मुकदमों का फैसला नहीं होता है---उन जमीनों में कैसे अनाज पैदा हो, कैसे कुएं बनाए जायें, कैसे उनका उपयोग हो---इस तरह की त्रुटियों का हल सरकार ढूंढ नहीं पा रही है तथा सरकार इस मामले में बिल्कुल विफल हो गई है, क्योंकि हाथी के दांत खाने के और होते हैं और दिखाने के और होते हैं।

मधु लिमये जी ने जो संकल्प यहां रखा हैं---वह बहुत ही प्रगतिशील है। उन्होंने उस के भाग (च) में कहा है---

> "10 एकड़ से कम जोतों वाले किसानों को राजसहायता प्राप्त दर पर उर्वरक उपलब्ध कराये जायें और सिंचाई की दरों में 25 प्रतिशत की कमी की जाय।" यह जरूर होना चाहिये।

जहा तक बिजली का मामला है---हमारे राजस्थान में इस साल पाला लगने में कहीं कहीं पर तो 75 फी सदी फसल नष्ट हो गई है और कहीं पर 50 फीसदो फसल नष्ट हुई है---लेकिन छोटे किसानों पर 500-500 रुपये के बिजली के बिल आ गये है। इसलिये मेरा निवेदन है कि उन के लिये बिजली की दर में अवश्य कमी की जानी चाहिये।

मैं योजना मंत्री जी से निवेदन करूंगा---आप गांधी जी के सिद्धान्तों पर अपनी सरकार को चला रहे हैं, रात दिन गांधी जी के सिद्धान्तों की बात की जा रही है। लेकिन गांधी जी की विचारधारा गरीबों के पक्ष में थी। गांधी जी गरीबों और छोटे लोगों के साथ थे, सच्चे और ईमानदार लोगों के साथ उन्हें सद्भावना था, वे उनसे ज्यादा प्रसन्न रहते थे। इसलिये मेरा आप से अनुरोध है कि आप ऐसी नीति अपनाइये जिसमे छोटे लोगों को, छोटे किसानों को लाभ पहुंच सके।

ट्रैक्टरों की कीमतें इतनी ज्यादा बढ़ गई हैं कि छोटा किसान उनका लाभ नहीं उठा सकता। सिर्फ लखपति लोग ही उन को खरीद सकते हैं। इसलिये मैं चाहता हूं कि ट्रैक्टरों की कीमतें घटाई जानी चाहिये और उचित कीमत निर्धारित की जानी चाहिये। किसानों को डीजल नहीं मिल रहा है, राजस्थान में ही नहीं, सारे हिन्दुस्तान में नहीं मिल रहा है। मैं ऐसा महसूस करता हूं यदि किसानों को आवश्यक वस्तुएं समय पर नहीं पहुंचायेंगे तो देश में आज जो परिस्थिति है, उससे भी ज्यादा परिस्थिति आगे खराब होने की आशंका है इसलिये मेरा निवेदन है कि मधु लिमये जी ने जो प्रस्ताव रखा है---(क) से (च) तक वह बहुत महत्वपूर्ण है, इस को अवश्य पास करना चाहिये।

एक निवेदन मुझे और करना है---सरकार के पास फारेस्ट डिपार्टमेंट की लाखों एकड़ जमीन पड़ी हुई है। मुझे अनुभव है कि उनमें बहुत से हिस्सों में जंगल नहीं है---मैं चाहता हूं कि इस ज़मीन को कृषि के लिए अनुसूचित तथा अनुसूचित जनजातियों को

एलाट किया जाय, भूमिहीन किसानो को एलाट किया जाए । समाज में गरीब लोग बहुत बड़ी सख्या मे हैं—ऐसे गरीब लोगो की खोज की जाय और उन्हें रोजगार दिया जाये या जमीनें दी जायें । इस सरकार का यह रवैया है कि जब रेलवे मजदूरो की बात आती है तो कृषि मजदूरो की तरफ उदारता दिखाती है और जब कृषि मजदूरों की बात आती है तो उद्योगों मे काम करने वाले मजदूरो के प्रति उदारता दिखलाती है– जब तक सरकार के अन्दर से यह चालाकी नही छटेगी, कोई रास्ता नही निकल सकेगा । जब तक हम योजनाबद्ध तरीके मे काम नही करेंगे तब तक देश की स्थिति मे कोई सुधार होने वाला नही है, खुशहाली नही आ सकती और इससे जनता के अन्दर ज्यादा से ज्यादा असन्तोष फैलेगा ।

इन शब्दों के साथ मैं मधु लिमये जी के सकल्प का समर्थन करता हू ।

श्री बा० आर० शुक्ल (बहराइच) : सभापति जी इस प्रस्ताव मे जो निहित भावनाये है उनमे किसी को असहमति नही हो सकती । लेकिन प्रश्न इस देश मे यह है कि जो कोई भी निर्णय गवर्नमेंट के स्तर पर लिये जाते है उनका कार्यान्वियन कभी नही होता है ।

तो सवाल यह है कि कीमतें निर्धारित कर दी जाये जैसे पिछले साल किया गया, 76 से 86 रुपया गेहू का भाव निर्धारित किया गया काश्तकारो पर पाबन्दी नही लगाई गई कि जरूर गल्ला बेचो, थोक व्यापार गेहू का ले लिया गया लेकिन नतीजा यह निकला कि जिस गरीब तबके के लिए सारी नीति निर्धारित की गई थी उस गरीब तबके को कोई सुविधा प्राप्त नही हुई । कानून बनाया जाये लेकिन उसका पालन न किया जाये तो कानून का एक मखौल हो जाता है और शासन के प्रति एक घृणा पैदा होती है ।

मधु लिमये जी ने बहुत सी बाते कही हैं, वे चिन्ता का विषय हो सकती है लेकिन मैं यह कहना चाहता हू कि एक शास्त्रीय विचार के लिए तो उन्होंने अच्छा मौका दिया एवं एकडेमिक डिस्कशन के लिए एक अच्छा मौका दिया परन्तु समय की तात्कालिक आवश्यकता यह है कि हम सब लोग तर्क वितर्क मे ज्यादा समय न गवा कर जल्दी से जल्दी कोई ऐसा निर्णय ले जिससे दुखी जनता को अन्न मिले, जनसाधारण को आवश्यक वस्तुए सुलभता के साथ प्राप्त हो सकें । इस दृष्टिकोण से हम विचार करना चाहते हैं । मेरा अपना खयाल यह है कि अन्न काश्तकार से मिल सके इसके लिये सब से उत्तम तरीका यह होगा कि जिन वस्तुओं की उसको जरूरत है वह आप उसको तरन्त दें जैसे सीमेन्ट की काश्तकार को जरूरत है, शक्कर की शादी ब्याह के लिये काश्तकार को जरूरत है, वनस्पति घी की काश्तकार को जरूरत है, कपडे की काश्तकार को जरूरत है । हमारी कोआपरेटिव की दूकाने इस ढग की होनी चाहिए जो कि बहुधधी मल्टीपर्पज हों । शासन की तरफ से यह व्यवस्था होनी चाहिए कि सीमेन्ट लोहा कपड़ा, शक्कर, वनस्पति घी इत्यादि उन काश्तकारो को दिया जायेगा जो कि अन्न दें । तब यह तरीका हो जायेगा कि एक ओर तो अन्न आता रहेगा और दूसरी ओर जो उनके काम मे आने वाली आवश्यक वस्तुए है वह उनको मिलती रहेगी । लेकिन होता क्या है ? एक ओर तो बडे काश्तकारों को ट्रैक्टर के लिए बडे बडे लोन देते है, सस्ती शरह पर दे देते है राष्ट्रीयकृत बैंको की तरफ से फर्टिलाइजर के लिए लोन देते हैं और अगर कही पानी नही बरसा तो उनको जितना कर्जा अदा करना होता है वह मुल्तवी कर देते हैं । नतीजा यह होता है कि उनको रुपया मिलता रहता है, वे अपने यहा जो वस्तुएं पैदा करते है उनको जखीरेबाजी कर के रखे रहते और बड़े बड़े व्यापारियों से

[श्री बी० भार० शुक्ल]

सांठ-गांठ कर के उस समय उसका बाहर लाना चाहते हैं जब कि उनको ज्यादा से ज्यादा मुनाफा हो सके। कहने का मतलब यह है कि जो लोग हमारी इस प्लानिंग, हमारी योजना और बैंको के राष्ट्रीयकरण से अधिक से अधिक सुविधाये प्राप्त करते हैं उनके ऊपर अन्न देने की पाबन्दी होनी चाहिए और साथ साथ गवर्नमेंट को भी उसी तरीके से उनकी जरूरत की चीजे उपलब्ध करानी चाहिए। आज आप। कानून बना कर वनस्पति की कीमत निर्धारित कर रखी है लेकिन जिस सोर्स से वह चलता है वही से ब्लैक-मार्केटिंग होती है। इसी तरह से ज. ा से सीमेन्ट चलती है वही से ब्लैक-मार्केटिंग होती है। अगर कानून बनाने से ही व्यवस्था बदल जाये तो एक दिन पार्लमेन्ट बैठ कर सभी चीजो के मूल्य निर्धारित कर द और कह दे कि समाजवादी व्यवस्था हो गई सब को सुविधाये मिल गई लेकिन इसका कोई अर्थ नही है। सारा प्रश्न देश मे एफेक्टिव एडमिनिस्ट्रेशन का है और मुझे इसको कहने मे कोई सकोच नही है, मैं दुस्साहस के साथ सदन के सामने निवेदन करना चाहता हू कि हम अपनी नीतियो का कार्यान्वियन करने मे बहुत हद तक जानबूझ कर या और नर क मे असफल र ' है।

जहा तक प्रदेशा के प्रशास का सम्बन्ध ? वह भी ढीला ढाला ढाचा है। यहा पर इस सदन मे हम सभी कहते हैं कि नौकर तन्त्र जो है वह इसका जिम्मेदार है लेकिन नौ र तन्त्र के खराब होने की जिम्मेदारी किसके ऊपर है ? अन्ततोगत्वा उसकी जिम्मेदारा शासन के उन्ही कर्णधारो पर आती है जो हमारे द्वारा निर्वाचित होकर शासन की कुर्सियो पर बैठे है। बाद मे जिम्मेदारी पब्लिक की आती है जो उन को चुन कर भेजती है। अगर इस बात को और बढायें तो जिम्मेदारी भगवान का है जिसने ऐसी कुबुद्धि दी है। अगर कही न कहीं जिम्मेदारी लोकेट करनी है तो फिर वह जिम्मेदारी शासन की ही है। शासन अगर दृढ हो तो मैं समझता हूं मजदूरो की हडताल, जखीरेबाजी, धडबेबाजी रोकी जा सकती है। इसके लिए जो लोग कुर्सियो पर बैठे हैं, शासन-तन्त्र की कुर्सियो पर जो बैठे है उन मे ईमानदारी आनी चाहिए, उनमे नैतिकता का वातावरण होना चाहिए, उनमे मर्यादायें होनी चाहिए तभी काम चल सकता है।

ऐसी दशा मे मधु लिमये जी चाहे जिस तरह का प्रस्ताव लायें, स्वान्त सुखाय के लिए प्रस्ताव अच्छा है, हम लोगो को बोलने के लिए भी मौका है लेकिन उससे कुछ होने वाला नही है। इतना ही मैं निवेदन करना चाहता हू।

श्री दरबारा सिंह (होशियारपुर) चेयरमैन साहब, यह नान-आफिशियल रेजोल्यूशन जो है इसकी अहमियत बहुत है और इसके लिए जितना भी कहा जाये वह कम है। लेकिन एक बात मैं अर्ज करना चाहता हू कि डिमाक्रेसी के वक्त मे एक सिस्टम टूटा और टूटते वक्त वह अपनी जितनी खुराफात हैं वह सब छोड गया। उसको दुरुस्त करने के लिए यह प्लानिंग जो है आज प्लानिंग मिनिस्टर साहब बैठे हुए हैं, उनसे मैं अर्ज करुगा कि क्राइसिस के वक्त मे वह प्लानिंग मिनिस्टर है, काफी क्राइसिस है इस मे कोई शक नही है, प्राइसेज का इतना ऊपर चला जाना, खाने-पीने वाली एसेंशियल कोमोडिटीज जो हैं उनका गायब हो जाना—यह सारी बाते है जो है वह मजुमई तौर पर असर-अन्दाज होती हैं हमारी प्लानिंग पर। प्लानिंग मे जो मजबूरिया हैं उनको हम समझ सकते हैं, आज की जो खराबियां हैं वह हम समझ सकते हैं, हडताले, काम कम उजरत ज्यादा मांगने की बात और इधर उधर की सारी बातें जो हैं वह हैं। लेकिन इसके साथ-साथ

हम इस बात से छुटकारा हासिल नहीं कर सकते कि एडमिनिस्ट्रेशन की वही कोताही है और वह वह है कि मैंटीरियल एवेलेबिल हो लेकिन वह ब्लैक-मार्केट में चला जाये और प्राफिटियरिंग हो उसके लिए हमारे इन्तजामात ढीले है या नही ? उन इन्तजामात को ज्यादा कसने, मजबूत बनाने और इरादे से काम करने की जरूरत है तब जाकर कही यह हमारे काबू में होगा। यह एक विशाल सर्किल है प्राइसेज और दूसरी चीजों का जिसको हमें तोड़ना ही होगा। इसके लिए कहीं न कही जुर्रत से काम लेना होगा तब जाकर काम बनेगा। (व्यवधान) आप अभी नये मेम्बर है, आप यह चिडचिड पिडपिड़ बन्द कीजिए। आपको नही समझ लगता है तो मै क्या करू।

मैं यह अर्ज करना चाहता हू कि मधु लिमये जी जो यह चार पाच चीजें लाये हैं वह काबिले तारीफ भी है जिन पर बहुत कुछ कहा जा सकता है लेकिन थोड़े वक्त मे ज्यादा नही कहा जा सकता । एक बात मैं प्लानिग कमीशन मे अर्ज करता हूं कि अभी तक हमारी एकोनामी एग्रीकल्चर बेस्ड है लेकिन हमारी बदकिस्मती यह है कि और चीजों के जो भाव हैं वह एग्रीकल्चर की प्राइसेज को डिटर्मिन करते है। पहले यह था कि एग्रीकल्चर जो है, जो फूड ग्रेन्स है वह दूसरी चीजो की प्राइसेज को डिटर्मिन करते थे लेकिन अब उसका उल्टा हो गया है। आप इसको सीधा कीजिए। इसका एक ही तरीका है कि एग्रीकल्चर की जितनी कमोडीटीज हैं उन पर आप कहीं बंदिश कीजिए कि यहा तक प्राइसेज जायेगीं। यह करना भी निहायत जरूरी है कि मार्केट में उनके लिए जितने इनपुट्स हैं वह इनको दीजिए । वह अच्छी बात है कि आपने धारिया कमेटी बनायी और उसकी सिफारिशों की रोशनी में अगर आप 80 परसेंट देहात के और 20 परसेंट शहरों की आबादी को इसेंशियल कमोडिटीज दे पाये तो वह खुशी की बात होगी। लेकिन मुझे शक है कि कहीं फेयर प्राइस शौप्स की तरह न रह जायें। इसलिये मेरा कहना है कि आज डिस्ट्रिब्यूशन सिस्टम ले जायें कोआपरेटिव तक, पचायती सिस्टम तक। अभी पंचायतों का कोई इन्वाल्वमेन्ट नहीं है। स्टेट्स में सरकारें इस पंचायती सिस्टम को तोड़ना चाहती हैं। वह डीसेन्ट्रेलाइजेशन को पसन्द नहीं करतीं। अगर आप उन को डीसेन्ट्रेलाइजेशन की तरफ ला सके तब तो धारिया कमेटी कामयाब होगी क्योंकि पीपुल्स इन्वाल्वमेट निहायत जरूरी है। इसलिये मेरी गुजारिश है कि थ्री टीयर सिस्टम के जरिये वितरण प्रणाली आप लोगों तक ले जाये। नही तो जो हाल अभी चीनी का है कि कहने को तो 30 परसेट ओपिन मे मिलती है और 70 परसेंट फेयर प्राइस शौप्स से मिलती है, जबकि वाकई में है इसका बल्कुल उल्टा । वही हाल इनेशियल कमोडिटीज का होगा। आज 70 परसेंट चीनी ब्लैक मे चली जाती हैं। ऐसा क्यों है।

कहा जाता है कि स्टेट्स अपने रिसोर्सेज बनायें। और वह इस के लिए शराब की बिक्री पर, उस की अधिक दुकानो पर जोर देती है। मेरी मांग है कि शराब के अलावा कोई और तरीका ढूढ़ा जाय। आप का प्लानिग डिपार्टमेंट है, आप स्टेट्स को हिदायतें भेजते है लेकिन वह उस के मुताबिक चलते नही। माइनर इरीगेशन पर आप को इतना पैसा देना चाहिए कि सरफेस वाटर का लोग इस्तेमाल करें ताकि प्रोडक्शन ज्यादा हो सके। अगर प्रोडक्शन मुल्क मे नही है तो प्राइस किस चीज की आप फिक्स करेंगे ? बहुत से लोग स्ट्राइक करने पर तुले हुए है और कहते है कि प्रोडक्शन कम करो। तो आप इस फाइनेंशियल क्राइसिस से कैसे निकलेंगे? माननीय लिमये जी का रिजोल्युशन बहुत अच्छा है, लेकिन मै उन से दर्खास्त करूंगा कि वह अपने साथियों को कहे कि स्ट्राइक्स कम करो । अगर ज्यादा मांग करना है तो प्रोडक्शन भी बढ़ायें। विरोधी दल ने कभी नहीं कहा कि प्रोडक्शन बढ़ाने के लिए हम साथ देने के लिए तैयार हैं। प्रोडक्शन

[श्री दरबारा सिंह]

का लफ्ज मुंह से निकालना इनके लिये शायद जुर्म है।

पावर की इतनी तंगी है कि 50 लाख किलोवाट की कमी है, चौथी योजना का स्पिल ग्रोवर ग्रा रहा है। थर्मल प्लांट के बगैर काम नहीं चल सकता। उसके लिये कोयला चाहिये। इसलिये इन तमाम बातो को मद्देनजर रखते हुए ग्राप को प्लानिंग को रिवाइज करना पड़ेगा ग्रौर इस को ग्राप को एग्रीकल्चर बेस्ड बनाना होगा। अगर एक मजदूर को बाजार में जाकर 200 रु० क्विटल के हिसाब से गेहूं खरीदना पड़े तो उस की सारी ग्रामदनी उसी में चली गई। वह कैसे अपना ग्रौर अपने बच्चों का पेट पालेगा। ग्रौर इंडस्ट्री मे हड़ताल होगी। इसलिये इस विशस सर्किल को ग्राप को तोड़ना चाहिये।

इनपुट्स ग्राप सस्ते दे नही सकते क्यों कि बाहर मे ग्राप को सस्ते नही मिल रहे है, ग्रौर दूसरी मजबूरिया हैं। लेकिन इसमें हमे अपनी बैल्ट को टाइटन ग्रप करना होगा। हम कह रहे हैं कि 15 परसेंट से ज्यादा न बढ़ाये। ठीक बात है। लेकिन सवाल है कि ग्राप ने यह कभी देखा कि किसान का जो कौस्ट ग्राफ प्रोडक्शन होती है वह क्या पड़ती है? फिर कैसे ग्राप कहते हैं कि 15 परसेंट से ज्यादा न बढ़ायें? जो 40 परसेंट लोग ग्राज देहात में पौवर्टी लाइन के नीचे रह रहे है उन्हे तमाम इसेंशियल कमोडिटीज दे पायें, मुझे तो यह मुश्किल मालूम पड़ रहा है। ग्राप को ब्लैक मार्केट खत्म करने के लिये, या कम से कम रोकने के लिए सख्त मेजर्स लेने होंगे। ग्राज बाजार में एक किलो डालडा नहीं मिलता। लेकिन घर बैठे ग्राप ब्लैक मे एक क्या दो टिन डालडा ले सकते हैं। तो यह कहा मे ग्राता है? इस को ग्राप को रोकना चाहिये।

मैं मानता हूं कि जम्हूरियत मे कमजोरियां हैं। हम यह स्टैप्स नहीं ले सकते जो डिक्टेटरशिप में लिये जा सकते हैं। फिर भी ऐसे मेजर्स तो लिये ही जा सकते हैं कि जो बुलायें हमारे गले पड़ी हैं उन को हम उतार सकें। इसलिये प्लानिंग मिनिस्टर इस कोर्स को रिवर्स करें। जो ग्राप ने ऐग्रीकल्चर को रिसोर्सेज का परसेंट दिया है वह कम हैं, इस को दुगना करना चाहिये। बजाय 13 परसेंट के 25 परसेंट करें। तब चीजें यह ग्राप के काबू मे ग्रायेगी। नही तो नहीं ग्रायेंगी।

*SHRI E. R. KRISHNAN (Salem): Mr. Chairman, Sir, I rise to express my views on behalf of my party, the Dravida Munnetre Kazhagam, on the Resolution of Shri Madhu Limaye demanding that the Government of India should re-cast its policy with regard to prices and agricultural production. This policy should have as its basis the following criteria;

(i) electricity rate per unit for agricultural purposes shall not be more than ten paise;

(ii) fertilisers shall be made available to the farmers with landholdings of less than ten acres at subsidised rates;

(iii) the Government shall take the responsibility of purchasing cotton, sugar-cane. raw jute, foodgrains and other produce at support prices which may take into account the Cost of production plus a reasonable mergin for the farmers;

(iv) there shall prevail parity between the prices of industrial goods and agricultural produce·

(v) fluctuations in foodgrains prices of more than 15 per cent shall not be permitted;

(vi) the irrigation shall be reduced by 25 per cent in the case of land-holdings of less than ten acres.

*The original Speech was delivered in Tamil.

I do not think that anyone in this House will have any hesitation in accepting the above laudable criteria as the basis for the agricultural policy of the Government.

Sir, the Resolution of Shri Madhu Limaye is of great importance in the light of the inaffective policies of the Government. Since the Government of India could not effectively implement the policy of whole-sale wheat trade take-over, without any sense of remorse the whole-sale trade in wheat has been given back to the private sector. This is a standing monument for the ineffeciency of the Government. Here, I would like to say that there are two fundamental reasons for the Government's failure in whole-sale wheat trade. The land-owners and land-lords belonging to the ruling party have not been extending their willing cooperation to their Government in implementing his policy. Our Planning Minister, Shri Dhar, must be much more conversant with the socialist policy of Russia and how it is being implemented by the Government in Russia than any of his colleagues in the Government of India. The ruling party members and the Government there are working in close cooperation and co-ordination. Here in India, the ruling party Members are more interested in the slogans of socialism than in implementing the socialist policies. By the Government's action in handing over back to the private sector the whole-sale wheat trade, it has been proved beyond doubt that the ruling party members have not cooperated with the Government in implementing successfully this policy. The Central Government usually blames that the State Governments have not been enthusiastic in the procurement of wheat. Except in Tamil Nadu, the Governments of the States are in the hands of the Congress Party. I would like to know what action has been taken by the Central Government against the State Governments in the hands of the Congress Party, which have failed to achieve the target of procurement. Similarly, the Food Corporation of India, entrusted with this duty, is also Central Government undertaking. It will be in the interest of the country to wind up this organisation. Besides functioning ineffectively and inefficiently, malpractices, nepotism and corruption find the breeding ground in the Food Corporation of India. I should say that the Food Corporation of India is nothing but the traditional octopus. I would like to know what action has been taken by the Government to make this organisation work efficiently.

Sir, we are confronted with serious scarcity of foodgrains, drought and famine all over the country. It is known to you, Sir, that 70 per cent of our cultivable area is dependent upon rains. In many States, the land-ceiling laws stipulate the ceiling of 54 acres for this land. The cultivators are not tilling this land because they are not getting remunerative price for their produce. This has led to a fall in agricultural production. I would also like to refer here to the Government's unimaginative agricultural policy. Punjab has all along been a surplus State in agricultural production. But, now the Central Government have ordered that all the land falling within 8 kilometres of an urban centre with 10000 population will be treated as urban area. It is common knowledge that the urban land fetches exorbitnat prices and the taxes on the urban land are also considerable. Consequently, the farmers have stopped cultivaing such lands. This has resulted in a steep fall in agricultural production. There may not be any surprise if Punjab becomes a deficit State in the coming years. It stupifies one to think about the future agricultural production in such circumstances.

[Shri E. R. Krishanan].

Recently, eight World Bank experts under the leadership of Dr. C. D. Ingold visited India. After having witnessed the agricultural progress made by Tamil Nadu and the interest being taken by the State Government in achieving such stupendous progress, they have complimented the State Government. It will be pertinent to point out how the Central Government have been assisting the State Government in the matter of meeting the agricultural inputs so that the present production is sustained. During the last agricultural season, the requirement of chemical fertilisers for Tamil Nadu was 1.75 lakh tonnes and the Central Government assured the supply of 1.60 lakh tonnes. But, actually only 37,000 of fertilisers were given. How can you expect the State Government to maintain the agricultural production in these adverse circumstances? For this season, our requirement is 1.30 lakh tonnes and the Central Government have assured to supply 1.18 lakh tonnes. I appeal to the Planning Minister that he should exert his good offices to get the actual requirement of Tamil Nadu so that the Tamil Nadu continues to be a surplus state in foodgrains production and to be a source of supply to the deficit States in the country. Only recently the State Government of Tamil Nadu supplied foodgrains to 5 deficit States in the country.

In Tamil Nadu there prevails an atmosphere of peace and amity. There is no scarcity of foodgrains. It seems that the Central Government are showing signs of intolerance towards Tamil Nadu. Probably they want to make it hot for the D.M.K. Government to continue in power. There is a rumour that there will be a single rice zone for the Southern States. This will naturally deplete the surplus of Tamil Nadu so much that it will become a deficit State. By lifting the ban on the movement of coars grains, the Centre has created an uneasy atmosphere in the State. The price of coarse grains has gone up so much and in consequence the price of rise has also gone up. The State Government has proposed to the Centre that it may be permitted to impose 50 per cent levy on coarse grains to curb the abnormal rise in the price of coarse grains. The Central Government should expedite its accord to this proposal. It is not merely a question of creating difficulties for the D.M.K. Government in Tamil Nadu. It is a question of keeping Tamil Nadu as a surplus State in the interest of entire nation. In Tamil Nadu, nearly 6.5 lakhs of pump-sets have got power connection, which helps a great deal in boosting agricultural production, But, on account of coal shortage, the power generation in the State has come down. Secondly, on account the freight increase in 1974-75 Central Budget, the coal price is likely to go up, which in turn will increase the cost of power generation in the State. I would like to point out that coal supply to Thermal Stations in Tamil Nadu should be the first-priority of the Central Government.

Dr. Normal Borlauk, the world-renowned agricultural scientist, who has own Nobel Prize, has pointed out that, if the Governments of the countries do not pay adequate attention to agricultural produtcion, there will be chaos throughout the world and the Governments will not be able to overcome such a serious situation. I should say that Gujarat riots and the present riots are a precursor. He has also stated in unequivocal terms that the politicians and the bureaucrats sitting in air-conditioned rooms will not be in a position to realise the pangs of hunger. He has also condemned that such people should be entrusted with the responsibility of formulating worthwhile agricultural programmes. In 1980, the population of our country is expected to be 66.6 crores. While the population is steadily going up, the agricultural production is declining. It seems

that neither the family planning programmes of the Government nor the agricultural programmes have been successfully implemented. I would like to know how the Planning Minister is going to meet this grave situation.

In a recent Press Conference, the Irrigation and Power Minister has warned that the electric power situation next year would be grave. He has also stated that Tamil Nadu will be the worst hit in this power shortage. It looks as though that the Central Government run by the Congress Party are intent upon creating food scarcity in the State. I say this because the coal supply to Thermal plants is quite unsatisfactory. The supply of chemical fertilisers to the S ate is inadequate.

The Central Finance Minister, Shri Chavan, has recently suggested that the States should increase the power rates. the irrigation rates, the land revenue rates etc. in order to augment their resources. I would like to refer here to what happened when the State Government when the power rate was raised by one paise. When the State Government raised the rate from 9 paise to 10 paise, there was a violent agitation in which the ruling Congress Party members, the C.P.I. Members and the Old Congress Party members took active part. They were keen to discredit the D.M.K. Government. The ruling Party members talk one thing here and when they are in opposition, they just do the opposite.

There is a proverb in Tamil Nadu that the pangs of hunger are pernicious. The present agricultural policy of the Central Government portends a bleak future for the country. When the Government at the Centre cannot formulate meaningful programmes and implement them successfully, I wonder whether they will be able to implement the suggestions that have been made by Shri Madhu Limaye in his Resolution. I hope that better sense will dawn upon the Central Government and they will take a fresh look at agriculture and foodgrains production. I would like to warn the Central Government that they would wake up before the situation overtakes them completely. Before I conclude, I would appeal to the Planning Minister that he should assist the State Government of Tamil Nadu in its magnificent efforts to sustain agricultural production in the face of all odds. I would also request him to incorporate in his agricultural policy planning the suggestions that have been made by Shri Madhu Limaye in his Resolution.

THE MINISTER OF PLANNING (SHRI D. P. DHAR): Mr. Chairman, after a long debate my turn has come. At the outset, I should like to place on record my deep appreciation of the spirit that underlies this Resolution. I had the pleasure of listening to a very constructive speech from the Mover of the Resolution. Shri Madhu Limaye and also from a large number of hon. Members of this House. The debate on the whole reflected the mood of the country, the mood of questioning and anxiety of seeing the inter-connections and of finding a way out of our social and economic crisis. If the Resolution had been somewhat differently formulated, if the Resolution had been concretised in a manner that one would look upon it as a measure of consistent policy, I would have no hesitation in accepting it. But, unfortunately, the Resolution has been split and enunciated into categories in a manner which makes it difficult to accept it in its present form. Nevertheless, we welocme the underlying spirit of this Resolution which displays a justifiable anxiety about the price situation in this country, a justifiable anxiety to find appropriate remedies for this difficult situation.

Broadly, I would submit, the Resolution could be divided into three analytical categories. In the first instance, and this was also the desire of many other hon. Members who have spoken on the Resolution it is that socially useful production should be encouraged

[Shri D. P. Dhar].

by a fair pricing policy which is remunerative, by providing the producer, the agricultural producer particularly, with basic facilities including subsidisation of inputs etc in irrigation, fertiliser, power supply and other related matters. The second category would be that the system of distribution be such that essential commodities are made available at reasonable prices to the common people, and the third category, in my opinion, would relate to the need for the State to play an important and vital and, if I may say so, a dominant role in a securing the surplus for proper distribution at proper prices, and again, more particularly, to the vulnerable sections of our people. These are principles which are unexceptionable and if I may, without hurting the feelings of any hon. Member, submit with all humility, these are the very principles on which we have endeavoured to formulate the Fifth Plan. It is another question that the Fifth Plan has been formulated in times of distress, in times of stress and strain and that it has been affected both by internal and external forces which we have not been able to control But, what I plead with you is, kindly pay some attention, if it is possible, to some of the underlying policies which we have tried to portray in the Plan as far as these matters are concerned. Mr. Indrajit Gupta gave a new dimension, which is also fundamental, to the question of prices He was concerned. as were many of my colleagues on this side of the House, about the rising prices. The prices show no abatement, show no signs of acquiring some stability. The question of prices is one of the most essential aspects of the Plan policy that we have enunciated. We have said that unless and until there is stability in prices over the five year period for which the Plan is made, it would be extremely difficult to sustain the projection and the formulations which have been envisaged in the Plan. I make no secret of it that unless an endeavour, a collective endeavour, a national effort, is made in this direction, the very objectives of the Plan may be in danger. Therefore, while I plead with my own colleagues, I would also, in all sincerity, plead with my friends in the opposition to find ways and means of making their contribution to giving some stability to the price situation.

SHRI NOORUL HUDA (Cachar): Sir, on a point of clarifiaction. Would ne not change the economic system itself?

SHRI D. P. DHAR: I know the philosophy that informs Shri Huda's mind and, if I may say so without hurting his feelings, I am not illiterate, as far as that philosophy is concerned.

SHRI NOORUL HUDA: I did not suggest that.

SHRI D. P DHAR: I think that was involved in his question But may I say that fundamenal changes are necessary? Unless we fundamentally make changes in the structure of society, change the structure of the social relations both in the agricultural and other sectors, it is not possible to bring about the desired results. The only question where perhaps I and you differ is how to bring about those changes, and that would take us into a controversy which, I think, is not germane to the consideration of the present Resolution.

If I may, in order to pay my respect to the sentiments which the hon. Member, the mover of this Resolution has categorised in this Resolution, I would move quickly to some of those items and place my views for the consideration of this House and for the consideration of the hon. Mover for whatever they are worth.

The first part of the Resolution suggests that essential articles of consumption should sell at one and a half times the cost of production, including transport charges, taxes and pro-

fits. As far as this particular suggestion advocates a certain balance or pleads for a abridgement of the distance between the prices of the agricultural products and the cost of articles of consumption, the selling price and the cost price of the articles of mass consumption, we are in agreement with that. But, it is not possible., as a matter of fact it is impossible, to think in terms of bringing about an arbitrary parity, an arbitrary formula of determining this price at the level of one and a half times. You will see, for example, that the prices differ from commodity to commodity. The component of cost also varies from commodity to commodity. As long as the intention is that essential commodities should be made available at fair prices, the principle is accepted. If I may say so, it has been discussed at great length in the Plan document itself. But, as I submitted, it would not be possible to accept this principle in the manner in which it has been spelt out in the first part of the Resolution.

Let us take a number of examples or illustrations Let us take the case of coal; let us take the case of kerosene. If we apply uniformly the formula of 1½ times the price, then, I am afraid, this will act not in favour of the consumer but will go against his interest.

The second part of the Resolution states that there shall prevail parity between prices of industrial goods and agricultural produce. Here again, it would be difficult to conform to a strict formulation as the one made by the hon. mover, namely, to have absolute parity, to apply it as a constraint. I do agree that there should be reasonable parity between agricultural and industrial commodities because this is a principle which was accepted as a policy matter for the Fifth Plan and this element of reasonableness in the case of bringing about a certain amount of curing of the invidious imbalance in the prices of agricultural and industrial commodities is, I think, a very sound principle. It is an objective towards which we should work. It is an objective which, if it is ignored, we can do so only at our peril, because it is connected in a large measure with the question of stability of prices.

Here, a fundamental question arises to which I would like to draw the kind attention of the House and, particularly, of Shri Limaye. As has been said, the contribution of agriculture to the gross national product is of the order of 49 to 50 per cent. If we look at the investments which have been made in agriculture, we find that there has been a uni-directional of flow of resources into a agriculture without our making any savings from the agricultural sector for investment purposes. And the essence of growth is the capacity to save. The agricultural sector—I do not want to go into statistics and figures and bore my hon. friends here—has been the recipient of a very large investment in the last four Plans. Now the question that arises is what has been the pattern and the form of investment in agriculture and what has it led us to. There is undoubtedly a great increase in production, there is undoubtedly a great improvement in agricultural practices. But is it not time when we should consider the question of taking such measures which would make resources and savings available for investment from the agricultural sector? Now I would draw the attention of Shri Limaye and other friends to the very exhaustive and very able studies made by the Raj Committee on this question. Here we have also to ask ourselves perhaps the inconvenient question as to whether the new investment structure in the agricultural sector should not benefit those segments of our community in the rural areas who have not been the recipients of the benefits of these large investments. My reference is to the marginal farmer, to the small farmer, to the middle farmer, to the landless labour. Unless and until we are able to move these large, deprived sections of the rural community into the mainstream of the production apparatus, it

[Shri D. P. Dhar].

will not be possible for us either to make a dent in rural poverty or to be able to gather the necessary surpluses in agricultural products for our distribution system. The Fifth Plan may be condemned by my respected friend, Shyamnandan Babu. who, I know, with a sense of anguish, has already written the obituary of the Fifth Plan. But I am rather an obstinate optimist; I have not developed yet the capacity to be as pathetic in my attitudes towards development as Shyamnandan Babu, with his vast experience of planning has. Therefore, we have to see that these imbalances which have occurred in the past in the entire investment structure are rectified, are corrected, in the policies that we pursue with regard to agricultural production in the Fifth Plan period. This is exactly the strategy that the Fifth Plan is working.

18 hrs.

Now I would warn my friends on both sides of the House that it is likely that, in the absence of awareness of those who really want to serve these interests, if that awareness is lacking, then these investments will again go and find division into the areas of the affluent and make them more affluent. Therefore, the problem of agricultural development is basically, essentially, a problem of re-structuring the entire social base of agriculture. Look at the most promising areas of our country. Look at West Bengal; look at the Indo-Gangetic Plant took at Bihar, Eastern UP, etc. They are literally sitting on top of a lake with so many rivers flowing through them. But look at the land system that obtains there. Look at the tenurial inequities which are so utterly and widely prevalent in these areas. How can you think of increasing production? How can you do it if these social barriers to production, structural barriers to production are not demolished? And how can they be demolished if you can shout at each other but not find areas where we can combine, join together for purposes which, as far as I know, all of us have declared to be common to all of us, in this House and outside the House. There may be doubting Thomases in our Society, as there have always been and Mr. Noorul Huda, when you see a little more of life as I have and grey, without becoming bald, you might see some sense in what I have said.

SHRI NOORUL HUDA: May I put a question to you?

SHRI D. P. DHAR: A little later. Youth is impatient; but you might exercise a little patience.

So, these are the directions which our policies should take in the field of restructuring the productive base of our rural economy.

Now, the third quetsion which has been raised by Mr. Madhu Limaye is this:

> 'Fluctuations in foodgrains prices of more than 15 per cent shall not be permitted.'

It is easy to say this but I am afraid I have not been able to achieve this in spite of the fact that some sort of ceiling, some sort of upper limit has got to be evolved so that the prices do not run away. But this depends on quite a number of things. It depends on the fluctuations in production, either due to weather or other causes or other calamities. But in a more fundamental sense what we have to think of is that we have to build a viable and an honest system of distribution and unless we have a distribution system which is available to protect the interests of the vulnerable sections of our people I do not think that we can achieve what we have set out to achieve.

I think the whole thing will flounder if the concept of distribution system is allowed to flounder. But, how do we feed this distribution system ? This system, as I said, was attempted.

Shyam Babu, I made a complementary reference to you and, in your absence, but Prof. Dandavate had the

skill of taking advantage of your absence.

The fourth part of the Resolution relates to the Government taking the responsibility of purchasing cotton, sugarcane, raw jute, foodgrains etc. at the support price which may taken into account the cost of production plus a reasonable margin for the farmers.

This, if I may say so, has been attempted—I do not say that we have succeeded. My hon. friend, from the D.M.K. Party has severely criticised the Food Corporation of India. Well, it may have its own faults. But, the Food Corporation of India has its origin in this context. In addition to what is contained in this part of the Resolution, we have, similarly, got the Cotton Corporation of India and the Jute Corporation of India. I do admit that it has been mentioned by a large number of friends that the operation of the Jute Corporation or the working of it has not come up to our expectation. Some fundamental changes in the structure and its functioning have been recently made. We hope that, with these improvements, the functioning of the organisation will also improve. The purpose that lies behind this part of the Resolution of Shri Limaye is sound. It is a very valuable objective and, if I may say so, the Government is working on it—towards the achievement of this objective. I do not claim that it is free from faults, from defects and from inadequacies. But, the intentions are clear and, I think, that wherever we find such defects or shortcomings, we shall do our best to remove them.

18.09 hrs.

[MR. SPEAKER *in the Chair*]

The fifth part of the Resolution talks about electricity rate per unit for the agricultural purposes which shall not be more than ten paise. Now, I am rather, if I may say so, somewhat surprised that person of the ability of Shri Limaye should have made a suggestion in such a capsule form. I think we have got to take into account one thing. It is not vague; it is very categorical but, what I am objecting to is its lack of vagueness and it is utterly categorical; there is a smugness of relief behind this particular proposition. If I may submit, in all humility, the facts that go into determining the price of power show that most of the State Electricity Boards become conscious of this fact—the Finance Minister, I am happy to say, is present here to support me—that they are now in the red and they are running in huge losses and so, the cost of production of electricity has got to be met at least in certain cases. I do not suggest that we should have any extra profits from agriculture. But, the cost of production has got to be met. And the tremendous investments which have been made in the agricultural sector through rural electrification programme for energisation of wells and other lift irrigation systems are almost all running at a loss. If you look even at the irrigation system where you have talked of reducing the rate you will kindly consider that the irrigation rates in most parts of the country—perhaps Maharashtra is the solitary example—the irrigation rates are so fantastically low that even today we are paying a total sum of about Rs. 170 crores a year as a loss only on the maintenance of the irrigation systems. And if we were to accept the suggestions contained in the Resolution of Shri Limaye, I am afraid, the losses would reach staggering proportions.

I am talking in the overall sense that the agricultural sector is a highly subsidised sector and this fact has to be taken into account and the agricultural sector or some segments of the agricultural population of our country have received enormous benefits from the enormous invest-

[Shri D. P. Dhar].

ments which have been made in this sector and the community as a whole would ask them to part with a part of the debt so that we could invest it for Plan developmental purposes.

The last one is about the fertilizers to be made available to the Kisans with landholdings of less than ten acres at subsidised rates. Ten acres is not a small holding in our country and I am afraid......

SHRI R. S. PANDEY (Rajnandgaon): Actually half of the money goes in the establishment.

SHRI D. P. DHAR: But I must say that the surpluses which have been generated in the agricultural sector for the purpose of investment for development is a fact and to that extent our economy is limping. You must not forget the class which has benefited. We are afraid of touching that class and we must touch that class. I cannot understand the logic of leaving 3 per cent of our agricultural population alone to wallow in opulence at the cost of the community.

I would assure the hon. Member from the D.M.K. that we have had discussions with the Government of Tamilnadu and we have settled the Plan outlays to their entire satisfaction. It is unfortunate that the fertilizer position in the country as a whole is very unsatisfactory because we have not been able to import fertilizer because fertilizer production has fallen all over the world and, therefore, if Tamil Nadu like any other State has to bear certain cut on this account we should not in any way entertain to the slightest extent the feeling that this is some sort of a discriminatory treatment which is being meted out to this Government. We are perfectly prepared to sit with him and if we can in any way be helpful in this respect, we shall be at his disposal. I would assure him that the relations between the Centre and the Government of Tamil Nadu are excellent in the matter of all development activities, and whatever development activities have been undertaken in Tamil Nadu have been with the consent of the Tamil Nadu Government, and I must say that in the field of agriculture, Tamil Nadu has done extremely well

He also referred to the question of the new wheat policy which I may quickly dispose of. Government have been accused of surrendering to vested interests. This, if I may submit, is a wrong interpretation of the policy. We have not surrendered to anyone. The simple point is that the take-over of the wholesale trade was not an end in itself. We believe that it would be a good instrument for supporting the public distribution system and for building adequate reserves. That was why the policy of take-over was accepted But the question of take-over has to be looked at in relation to the objectives of food policy and to the prevailing economic situation After careful consideration we feel that in the existing situation brought about by internal as well as external factors, it would be more helpful to rely on the traditional market mechanism for acquiring the needed quantities of foodgrains for the distribution system and also for improving the availability in the open market Therefore, we have returned to the kind of policy that prevailed in 1971-72 but with additional safeguards and with more stringent conditions for the operation of the trade. However, in any kind of policy that may be followed, three elements are common, Firstly, public awareness of the economic and social compulsions of the public distribution system has to be made specific and concrete; the task of political education of the producer and the consumer has to be given the highest priority. Secondly, the administrative machinery has to be improved and made more efficient. It has to be freed completely of all

corrupt elements and influences. Thirdly, erring and anti-social elements in trading community have to be dealt with severity. This, in short, is my explanation for the somewhat, if I may say, very strong charge of surrender and departure which was levelled against the policy of the Government.

PROF. MADU DANDAVATE (Rajapur): They have not surrendered, but the wholesalers have taken over.

SHRI SHYAMNANDAN MISHRA (Begusarai): There had been one hundred per cent adherence to the policy, if that satisfies his soul!

SHRI D. P. DHAR: Shri Syam Babu's soul was tortured last year by the other policy.

SHRI SHYAMNANDAN MISHRA: It was tortured because of his hypocrisy.

SHRI D. P. DHAR: We thought that in order to bring back ...

SHRI SHYAMNANDAN MISHRA: It was not take-over at all. It was only procurement of a limited quantity. It is semantic perversion to call it take-over.

SHRI D. P. DHAR: The fourth reason, if I may add, was to bring back, peace and tranquillity to the soul of Shri Shyam Babu.

With these words, I would once again submit with all humility that I and my colleagues on this side of the House have benefited greatly by the debate which was initiated on some of the most fundamental and some of the most important questions relating to our economy, by Shri Madhu Limaye.

I had submitted to him for his consideration that had this Resolution been formulated somewhat differently, Government and I would have had no hesitation in accepting it, but the way it has been formulated. I am afraid I cannot do so. I hope the spirit which informed the whole tenor and content of his speech and the spirit in which I welcomed his suggestions would perhaps persuade him, in spite of earlier blatant poses on other issues, to withdraw this Resolution.

श्री मधु लिमये (बाका) : मान्यवर, एक लम्बे अर्से से इस सकल्प पर इस सदन मे बहस चल रही है। बहस के दौरान जि ने सदस्यों ने इसमे हिस्सा लिया अधिकतर लोगों ने इस प्रस्ताव से अपनी सहमति व्यक्ति की। जो कांग्रेस के सदस्य थे उनमे मैं ने एक भयंकर हताशा और निराशा पायी। उन्होंने कहा कि यह प्रस्ताव तो अच्छा है, सरकार का जवाबी भाषण भी अच्छा होगा लेकिन जब कार्यान्वयन का सवाल आयेगा तो कुछ होने वाला नही है। तकरीबन सभी कांग्रेस सदस्यो ने यह बात कही। अभी मन्त्री महोदय ने सार्वजनिक वितरण व्यवस्था पर बहुत ज्यादा जोर दिया। जैसा कि मै ने अपने प्रस्तावित भाषण में कहा था मेरी चिन्ता यही है कि मै शहर की बात नही कर रहा हू, मैं ने अपने क्षेत्र के उदाहरण दिये थे, उस मे शहर वगैरह बिल्कुल नहीं हैं, तो जो ग्रामीण समाज मे बिहार मे 38 प्रतिशत खेतिहर मजदूर है, लेकिन अखिल भारतीय पैमाने पर 25 प्रतिशत, इन के लिये आपकी सार्वजनिक वितरण व्यवस्था क्या कर रही है? मुझे ऐसा लगता है कि सार्वजनकि वितरण व्यवस्था टूट चुकी है और इस साल बड़े पैमाने पर लोगों को तकलीफ होने वाली है। यह सिलसिला विगत साल से ही शुरू हुआ था जब हम लोग कहते थे कि भुखमरी से लोग मरने लगे हैं। तो सरकार हमेशा कहती थी कि यह सत्य नही है। कोई न कोई दूसरा कारण ढूंढा जाता था, दिल का दौरा पड़ गया, चेचक हो गई, इस प्रकार कुछ न कुछ कारण दिया जाता था।

(श्री मधु लिमये)

लेकिन विगत साल एक भले डाक्टर ने जो पोस्ट मारटम किया उसमें सत्य कहने की उन्होंने हिम्मत दिखायी। यह पोस्ट मारटम रिपोर्ट हैं और उस में हिम्मत के साथ, मेरे ख्याल से इस देश में पहली बार किसी ने हिम्मत के साथ सच्चाई को सामने रखा। मध्य प्रदेश सरकार ने धमकी दे रखी हैं कि जांच कर रहे हैं। उस डाक्टर ने यह कहा कि

The cause of death is chronic starvation.

यह मैं धर साहब की खिदमत में सारे कागजात पेश कर रहा हूं। तो मैं यह कह रहा हूं कि इस देश में जो गरीब लोग है, जो हमेशा भूखे रहते हैं, उनके प्रति थोड़ी हमदर्दी दिखाइये। यह हिम्मत वाला डाक्टर है कोई नहीं जानता है इसको, किसी भी दल का वह नहीं है।

इसलिये मैं मन्त्री महोदय से कहना चाहता हूं कि यह जो नई उन्होंने खाद्य नीति अपनायी है, मैं तो हमेशा इस राय का रहा हूं कि पुरानी भी निकम्मी है और नई भी असफल रहेगी। क्यों? उसके कारण मैं ने जब खाद्य नीति पर बहस हुई थी तो विस्तार से बताये। मेरी आज भी यही राय है कि एक मात्र रास्ता हैं कि आप ग्रेडेड लेवी की प्रणाली को चालू कीजिए और बाकी किसानों को पूरी छूट दीजिए। पूरे भारत में फूड जोन बनाइये और उस में किसानों को छूट दीजिये कि जिस आदमी को वह बेचना चाहें बेच सकते हैं, ग्रेडेड लेवी के अलावा। लेकिन चीनी मिल मालिकों के प्रति आप का क्या रुख है? 70 प्रतिशत चीनी उन की आप लेते हैं और कहते हैं कि 30 प्रतिशत जिस दाम से बेचना चाहें बेचें। लेकिन जब किसानों का, काश्तकारों का सवाल आता है तो पचास तरह की बातें आप करते हैं। पिछले वर्ष भी आपकी नीति के फेल होने कारण यही थे। ग्रेडेड लेवी के सिस्टम को आप ने नहीं अपनाया, किसानों को उचित मूल्य आप ने नहीं दिया।

और तीसरी चीज आपकी एफ० सी० आई० और सारी वितरण व्यवस्था इतनी खर्चीली हैं कि उस को बोझ ढोते ढोते इस देश की गरीब जनता तबाह हो गई हैं। सबसिडी देने की कोई जरूरत नहीं पड़ेगी अगर आप भ्रष्टाचार और इस खर्चीलेपन को खत्म करेंगे। लेकिन आप असफल रहे हैं।

अभी अन्तिम चार बातें आप ने कहीं कि यह होना चाहिये, वह होना चाहिये, लेकिन यह सब आप की आशायें हैं, वास्तव में यह होने वाला नहीं है क्योंकि दिन प्रति दिन सार्वजनिक वितरण व्यवस्था भ्रष्ट हो रही है। माननीय शिन्दे ने कुछ दिन पहले मेरे एक प्रश्न के उत्तर में यह कहा, जिस का जिक्र मैं ने किया था, कि औद्योगिक चीजों की तुलना में खेती माल के दाम बड़ी तेजी से बढ़ रहे हैं। लेकिन एक पूरा सिलसिला आप लेंगे 10, 15, 20, 27 साल का तो मेरी राय में यह बात सही नहीं है।

आप कपड़े की बात लीजिये। यह 1972 की जो प्रमुख कपड़े की मिलें हैं उनकी बिक्री के और मुनाफे के आंकड़े मेरे पास हैं, यह बैलेंस-शीट्स हैं, इन का आप अध्ययन कीजिए, केवल आइवरी टावर में बैठ कर योजना न बनायें। जब साठे सहाब ने कहा कि जीवन स्तर ऊपर ले जा रहे हैं तो मुझे लगा कि ऐसे स्थान पर वह विवाद को ले जा रहे हैं कि धरातल पर उतर ही नहीं रहा है। मेरे पास बौम्बे डाइंग की वार्षिक रिपोर्ट है इस में इनकी बिक्री में 15 परसेंट इजाफा हुआ सेल्स में। लेकिन मुनाफे में 75 परसेंट का इजाफा हुआ। सेंचुरी मिल्स की बिक्री बढ़ गई 16 प्रतिशत एक साल में, मुनाफा बढ़ गया 32 प्रतिशत। अम्बिका मिल्स 23 प्रतिशत बिक्री बढ़ी, मुनाफा बढ़ा 100 प्रतिशत। इस का मतलब यह है कि प्रति मीटर जो उन का उत्पादन हुआ प्रति मीटर इनका मुनाफा बढ़ता चला जा रहा है। तो जब आप कहते है कि किसान को ज्यादा मिल रहा है और औद्योगिक माल पैदा करने

वाले लोगों के दाम घट रहे हैं तुलनात्मक दृष्टि से तो मुझे लगता है कि यह सत्य नहीं है।

जूट के बारे में आप ने स्वयं कबूल किया कि 157 50 रु० क्विंटल उसके दाम निर्धारित किये ग्रामीण इलाके में किसानों को 105, 110 रु० भी नहीं मिल रहा है। अरबों रुपये की लूट अकेले पूर्वी भारत में जूट पैदा करने वाले किसानों की हुई है जिस के चलते उस का असर आप देखिये कि किसानों ने कहना शुरू कर दिया कि धान लगायेंगे, और दूसरी चीजें लगायेंगे जिस की व ह से जूट की कमी निश्चित रूप से आप के सामने आयेगी। तो 1971 के बाद लगातार मैं यह आकड़े दे रहा हूं, 1971 से अधिक मुनाफा 1972 में, और 1972 से अधिक मुनाफा 1973 मे लगातार मुनाफा बढ़ रहा है।

अब जहां तक गरीब जनता की आपने बात की, कई दफा हम ने यहां पर सवाल उठाया था कि जो कपड़ा हमारी मिलों में पैदा होता है क्या आप कोई नियम नहीं कर सकते कि 50 फीसदी कम से कम ऐसा मोटा कपड़ा हो जो साधारण लोग इस्तेमाल कर सकें? कुछ तो आप ने बढ़ाया है, 50 फीसदी नहीं, पहले 10 प्रतिशत था शायद डबल करने का विचार किया है. लेकिन हो क्या रहा है? आज आप के नियमों को तोड कर फाइन और सुपर फाइन कपड़ा बनाना और उसके लिए जुर्माना देना मिलों के लिये ज्यादा फायदेमन्द है। और आप का टैक्सटाइल कमिश्नर और व्यापार मन्त्रालय क्या कर रहा है कि जो आप के नियम है, उन का भी सख्ती से पालन नहीं हो रहा है। कापड़िया गुट के दो मिल कोहेनूर और नव जीवन है। आप जानते हैं कि मोटा कपड़ा न बनाने के अभियोग में मिलों पर जुर्माना लगाना है और इस तरह से मिलों पर जो कुछ जुर्माना लगा, वह 31 लाख 59 हजार रुपये थे, जिस में से कापड़या के इन दो मिलों पर 28 लाख रुपया जर्माना लगा यानी उन का हिस्सा कुछ जुर्माने का 89. 8 परसैंट है। अब इस के ऊपर लम्बी-चौड़ी बहस की क्या जरूरत है और इस कापड़या का एक आदमी माल्ती लि० का डाइरेक्टर था .. (व्यवधान) ऐसा करने से काम नहीं चलेगा। आप इन चीजों के ऊपर सोचिये। मैं सत्य के आधार पर, तथ्यों के आधार पर बोल रहा हूं। अगर वह ऐसा निकम्मा आदमी न होता, तो मुझे तकलीफ न होती।

जहां तक एक्सपोर्ट आब्लीगेशन्स का सवाल है, इन का आउट-स्टेन्डिंग कान्ट्रीब्यूशन 5 लाख रुपये का है और कुल जो आउट-स्टेंडिंग है, उस का यह 56 6 प्रतिशत है। यह व्यापार मन्त्रालय के आशीर्वाद से सारा काम हो रहा है टैक्सटाइल कमिश्नर के आशीर्वाद मे यह हो रहा है। अब अगर आप कहेंगे कि दाम नीति और वितरण नीति मे इन चीजों का सम्बन्ध नहीं है। तो कौन सी चीजों से सम्बन्ध है, यह मैं जानना चाहूंगा।

आगे चलकर आप आइए जूट के बारे में। इस के बारे मे कामर्स बोकल्स मे यह बाते आई है। हर सप्ताह जूट मार्केट मे जो स्थिति होती है, उस के बारे में कामन्ट्स आते है और वह क्या कहते है।

"Sales outlook in the exeprt markets is decidedly optimistic. As far as raw jute prices are concerned, they are ruling down. In fact, they are declining. Neither the jute mills nor the Jute Corporation are doing anything to rescue the jute growers and Government also helplessly looks on."

और आपने इन के ऊपर निर्यात शुल्क विगत साल में मेरे प्रोटेस्ट के बावजूद माफ़ किया है और 21 करोड़ रुपये की खैरात बांटी है। अभी धर साहब मुझे लेक्चर दे रहे थे कि सिंचाई का रेट कम किया जाएगा फर्टिलाइजर्स सस्ता

[श्री मधु लिमये]

दिया जाएगा और बिजली की दर कम की जाएगी, तो बड़ा अनर्थ हो जाएगा, आसमान टूट जाएगा लेकिन 21 करोड़ रुपये की आपने खैरात बांट दी। इस तरह की खैरात आपने हर क्षेत्र मे बांटी है। मैंने तो केवल आपको एक उदाहरण दिया है। मैंने यह नही कहा कि किसान को अगर आप सिंचाई की सुविधायें देंगे, बिजली की सुविधा देंगे, फर्टिलाइजर्स की सुविधा देंगे और उससे उनको आमदनी बढ़ेगी और देश की पैदावार भी बढ़ेगी, तो उसके ऊपर टैक्स न लगाए, यह मेरा कहना नही था। मैंने क्या कहा? मैंने यह कहा है कि उनके जो इनपुट्स हैं, खेती के लिए आवश्यक चीजें है, उन पर आपकी टैक्स लगाने की नीति गलत है। उसमें जो उनको आमदनी होती है, उसके ऊपर आप टैक्स लगाइए क्योंकि खेती निर्भर रहती है मौसम के ऊपर और एक साल के अन्दर बोआई से लेकर कटाई तक पचासों संकट किसान पर आते हैं। इसलिए मैं बराबर इस बात पर जोर देता रहा हू कि एग्रीकल्चरल इनपुट्स पर जो आपकी टैक्स लगाने की नीति है, वह बड़ी प्रतिक्रियावादी नीति है। इनपुट्स में जो उसको लाभ होता है और उसकी आमदनी बढ़ती है, जिससे देश को भी लाभ होता है, उस पर आप टैक्स लगाइए, इसमें मुझे एतराज नही है, लेकिन इसके साथ साथ मैं यह भी कहूंगा कि शहरी आमदनी की तुलना में कुछ समय के लिए आपको खेती को छूट देनी चाहिए, तुलनात्मक दृष्टि से यह मेरी राय है। जब धर साहब ने कहा Agriculture is highly subsidised industry तो मै दंग रह गया। आपने सरकारी पब्लिक सैक्टर पर अरबों रुपया लगाया, लेकिन उसमें कोई सेविंग नही निकली और आप एग्रीकल्चर के बारे में यह कहते है। मै आप से कहना चाहता हू कि पंजाब, हरियाणा महाराष्ट्र, गुजरात, तमिलनाडु और आन्ध्र प्रदेश आदि मे सिंचित इलाके मे आमदनी बढ़ी है। वहां के लिए आपने ऐसी कौनसी योजना बनाई है कि किसान बचत करे और अपना पैसा लगाए। इसीलिए मुझे आज यह चेतावनी देने की जरूरत महसूस हो रही है कि पंजाब, और हरियाणा की जो प्रगति है, उसमे भी बाधा उत्पन्न हो जाएगी अगर उन लोगों की आय पूंजीकरण के लिए अपना पैसा लगाने के लिए नये नये क्षेत्र उपलब्ध करा कर नही देंगे। मैं ऐसा क्यों कह रहा हू क्योंकि इनके पास जो पैसा आता है तो वह कहां जाता है। यहा पर चह्वाण साहब बैठे हुए हैं, वह बताएंगे कि क्या यह सही बात नहीं है कि क्या हरयाणा मे, क्या महाराष्ट्र मे और क्या पंजाब मे शराब की दुकानें खुल रही हैं? सबसे ज्यादा शराब की दुकानें महाराष्ट्र, हरियाणा और पंजाब मे खुल रही हैं और वहा पर लोगों के पास जो पैसा आता है, वह उन दुकानों मे लग रहा है। आप काश्तकारों को बर्बाद कर रहे है, उनको गलत रास्ते पर ले जा रहे है। उनको कोई ऐसा रास्ता दिखाइए जिससे सिंचित क्षेत्र का विस्तार हो और उन को खेती के उद्योग मे पैसा लगाने का मौका दिया जाए। इस तरह का आपको कोई काम करना चाहिए। यहा पर जो बार बार कुलक्स कहा जाता है, मैं उन लोगों मे से नही हू—मुझे स्पष्ट बात कहने दीजिए, जो उनकी इस बात को सही मानते हों। कुलक्स 2 कह करके सब लोगों को पीटने की जो बात है, यह मै ठीक नहीं समझता हू क्योंकि जिनको आप कुलक्स समझते है, कम से कम वे पैदावार बढ़ाने का काम तो करते हैं और इस अर्थ-व्यवस्था मे कई ऐसे सेक्टर भी हैं जो कि केवल पैसा खाने और हड़पने का काम करते हैं और पैदावार मे उनका एक प्रतिशत भी कान्ट्रीब्यूशन नही है। इसलिए मैं यह कह रहा हू कि मैं इस बात को बुरा मानता हू कि जिन काश्तकारों के हाथों मे पैसा आ रहा है उनको पूंजीकरण के लिए, बचत के लिए प्रेरित करने के बजाए आप यह कर रहे हैं कि वे अपना पैसा ऐयाशी, आराम और विलासिता मे बर्बाद करें। मैं इसको पसन्द नही कर रहा हू। मैं चाहता हू कि उनके लिए आप कोई चैनल खोलें और उन को

ऐसा मौका दें जिससे उनका पैसा अच्छे कामों मे लगे और देश को फ़ायदा हो सके । इस बात को मैं और आगे बढ़ाना नहीं चाहता हूं ।

अध्यक्ष महोदय, इसमें चीनी की बात भी है । चीनी के बारे में भी कामर्स मीकमी ने कहा है कि एक साल के अन्दर जो खुले मे चीनी बिक रही थी, उसका दाम एक साल पहले 411 रुपया था और आज उसका दाम 473 रुपया हो गया है, 62 रुपया विगत साल से अधिक है । इस साल जो दाम है, वह 62 रुपया अधिक है और क्या कारण है । मुझे याद है कि चव्हाण साहब ने एक दफ़ा कहा था कि चीनी की पैदावार बढेगी, तो चीनी के दाम नीचे आ जाएंगे । विगत सालो मे चीनी की पैदावार लगातार बढ़ती आ रही है । 31 लाख टन से बढ़ते बढ़ते 43, 44 लाख टन तक आप आ गये लेकिन हालत क्या है ? खुले बाजार में दाम 62 रुपये बढ़ गये हैं एक साल मे । आप के पास इसका कोई जवाब नही है । यह हिन्दुस्तान ऐसा विचित्र देश है कि डिमाण्ड और सप्लाई के कानून भी इसमें टूट जाते हैं । यह डिमाण्ड और सप्लाई का कानून ही था जिसके आधार पर उन्होंने कहा था कि पैदावार बढ़ जाएगी, तो दाम गिरेंगे, लेकिन इसमे भी बहुत सारे तरीके अपनाये जाते हैं । रिलीज की नीति आपके हाथ मे है, फूड कार्पोरेशन के हाथ में है ।

श्री एम० राम गोपाल रेड्डी (निजामाबाद) : इन्टरनेशनल प्राइस 600 रुपया हो गई है और यहा तो आपको कन्ट्रोल्ड प्राइस से कम पर चीनी दी जा रही है । ओपन मार्केट मे ज्यादा पैसा देकर जो खरीदने वाले हैं उनके लिए भाव बढ़ गये हैं ।

श्री मधु लिमये : अध्यक्ष महोदय, फूड कार्पोरेशन और फूड डिपार्टमेंट की जो रिलीज की नीति है, उस पर मैं अलग से चर्चा चाहता था ताकि मेरे पास जो सबूत हैं उनको मैं आपके सामने रख देता कि किस तरह से चीजों को मनीपुलेट किया जाता है ताकि चीनी के दाम न गिरें । मैंने एक दफ़ा कहा था कि मई, जून के दिनो में जबकि शादी विवाह ज्यादा होते हैं, कन्ट्रोल की चीनी ज्यादा रिलीज करनी चाहिए लेकिन विगत साल 4 लाख टन चीनी कम रिलीज की इन दो महीनो में हालांकि उत्पादन बढ़ गया था । मई, जून मे आप को दाम नियंत्रित करने के लिए ज्यादा रिलीज करनी चाहिए । (व्यवधान) . . . आप एक्सपोर्ट वगैरह की बात छोड़िये, मैं आकड़े दे रहा हूं । बेकार की बाते करने से क्या फायदा । इसमे एक्सपोर्ट का सवाल कहा आता है । जब चीनी का उत्पादन बढ़ गया, तो शादी, विवाह और त्योहार आदि के दिनों मे, जबकि चीनी की खपत ज्यादा होती है, आप सार्वजनिक वितरण व्यवस्था, पब्लिक डिस्ट्रीब्यूशन सिस्टम को ठीक रखते लेकिन आपने विगत साल 4 लाख टन कम चीनी रिलीज की । अब ये लोग अक मार कर खुले बाजार मे आएंगे, किसान आएगा और साधारण लोग भी आएंगे ।

खाद्य मन्त्रालय पर कभी कभी हंसी आती है । एक बार फ्यूचर्ज के बारे मे चर्चा हुई थी । खाद्य मन्त्री ने कहा था कि फ्यूचर्ज पर पाबन्दी लगाने के बारे में मैं सोचूंगा । उनको यह भी पता नही है कि 1966–67 मे ही इस तरह की पाबन्दी लग चुकी है ।

Futures and non-transferable specific delivery contracts 1967 में लग चुकी है । मेरी शिकायत यह नही है कि पाबन्दी नही है । वह है । लेकिन उसके बावजूद बम्बई, अकोला आदि जगहो पर इन चीजों मे खुल कर यह काम होता है. फार्वर्ड मार्केट कानून की परवाह कोई नही करता । जो इंसपेक्टर वगैरह होते हैं उनको रिश्वत देकर फ्यूचर्ज का काम चल रहा है ।

आप प्राउन्ड नट आयल को ले । कोई सख्ती से काम आप नही लेंगे तो क्या होगा ? ग्राउंड नट आयल के दाम बहुत बढ़ चुके हैं । डालडा को आप देखें । अब मूंगफली पैदा करने वाले

[श्री मधु लिमये]

किसान को कोई हिस्सा मिलेगा ? क्या आप नहीं समझते हैं कि इसके बारे में भी सोचना चाहिये ?

उर्वरकों के बारे में मैं कुछ कहना चाहता हूं। जापान खाद्यान्नों के मामले में बहुत ज्यादा डिफिसिट था क्योंकि लड़ाई के बाद जापान के सारे लोग जो मंचूरिया में थे, कोरिया में थे, वापिस जापान आ गए, उनकी कालोनीज़ खत्म हो गई। उनको चावल की बड़ी कमी महसूस हुई थी। लेकिन उन लोगों ने बहुत बढ़िया लैंड रिफार्म किया। कैपिटलिस्ट अमरीका के मैकार्थर ने जितना बढ़िया लैंड रिफार्म जापान में करवाया है उतना हम लोग यहां किसी भी सूबे में नहीं कर पाये हैं, बिहार की बात तो आप छोड़ दें, वहां तो बकवास है। हम लोगों को और भी आगे जाना चाहिए था, मैकार्थर से भी आगे लेकिन वह कुछ नहीं हुआ। जापान में फर्टिलाइजर सब से सस्ता है दुनिया में लेकिन जिस देश को फर्टिलाइजर की सब से अधिक जरूरत है उस में दुनिया में फर्टिलाइजर सब से अधिक महंगा है और सो भी मिलना नहीं है समय पर। मेरे क्षेत्र में किसानों ने रबी लगाने का काम तीन चार साल पहले से शुरू किया है, पहले रबी नहीं होती थी। मुझे वहां के किसानों ने बताया है कि उन्होंने चार हजार रुपया किलोग्राम के हिसाब से यूरिया लिया है जबकि उसके एक बोरे के दाम 55 या साढ़े 55 रुपये ही हैं। यह आपके पब्लिक डिस्ट्रीब्यूशन सिस्टम का हाल है। आपको कई बार कहा है कि छोटे किसानों को कार्ड दीजिये, कार्डों पर उनको मिलना चाहिये। लेकिन कोई ध्यान नहीं दिया गया है।

एक और चिन्ता का विषय है। पैट्रोलियम मन्त्रालय ने नेफ्ता का दाम जनवरी 74 तक 252 रुपये पर किलोमीटर रखा था। उसके बाद फर्टिलाइजर के लिए तो यही दाम रखा गया लेकिन पैट्रो-कैमिकल्ज के लिए इसको 410 रुपये कर दिया गया। यह 27 जनवरी को हुआ। उसके बाद पैट्रो-कैमिकल्ज के लिए 2340 रुपये पर किलोलीटर इसको कर दिया गया। उसके बाद इसको गिरा कर 1000 रुपया पर किलोलीटर कर दिया गया। यह चमत्कार कैसे हुआ ? पैट्रो-कमिकल्ज के लिए इसको इस्तेमाल करने वाले दो प्रमुख लोग हैं, एक मफ्तलाल, यह मोनोपोली हाउस बड़ी तेजी से इनके आशीर्वाद से बढ़ रहा है और दूसरा यूनियम कारबाइड। इन लोगों का डेरा यहां था, उनके प्रतिनिधियों की पैट्रोलियम मन्त्रालय से लगातार बातें होती रहीं। नतीजा यह हुआ कि जो दाम 2340 पर किलोलीटर हो गया था पैट्रोकैमिकल्ज के लिए उसको गिरा कर एक हजार रुपया कर दिया गया। इसके बारे में मुझे एक दोस्त ने एक नोट भेजा है, उस में वह कहते हैं :

"The outlay of Mafatlal on purchase of naphtha increased from Rs. 12 crores to Rs. 60 crores and the outlay of Union Carbide on purchase of naphtha increased from Rs. 4 crores to Rs. 20 crores when the price per kilo litre was raised to Rs. 2340."

इसका साफ मतलब है कि इस बीच में पैट्रोलियम मन्त्रालय और यूनियन कारबाइड और मफ्तलाल के बीच में एक भयंकर डील हुई। इसके मैग्नीट्यूड को आप समझ लें। बारह करोड़ से उनका परचेज़ या आउटले बढ़ कर साठ करोड़ हो गया और यूनियन कारबाइड चार करोड़ से बढ़ कर बीस करोड़ हो गया। इसके मैग्नीट्यूड को आप देखें। इसके बारे में फिर कभी मौका मिलेगा तो बोलूंगा। मैं चिन्तित हूं। जब इस तरह की लूट होगी तो जो नेफ्ता सरकार उर्वरकों के लिए देना चाहती है, मुझे डर लगता है कि कहीं उसका भी डाइवर्शन इस भ्रष्ट व्यवस्था में पैट्रो-कैमिकल्ज में भी न हो जाए क्योंकि दाम में इतना अन्तर हो गया है। आपकी इच्छा अच्छी थी कि फर्टिलाइजर के लिए मिले।

लेकिन अगर डाइवर्शन हो गया तो उर्वरकों की और भी ज्यादा कमी होने वाली है। रेलवे स्ट्राइक की बात इसमें नहीं आती है।

मेरी राय है कि इस देश में एक बड़ी कमी रही है विगत 27 साल से और वह यह है कि विगत 27 साल में हमारी कोई राष्ट्रीय आमदनी सम्बन्धी नीति नहीं रही है, नेशनल इनकम पालिसी नहीं है। इसके चलते बहुत बड़ा अन्याय हुआ है। वर्तमान रेल हड़ताल के बारे में मैं कहना चाहता हूं कि इस सत्र का यह अन्तिम दिन है। चव्हाण साहब, धर साहब, ब्रह्मानन्द रेड्डी साहब और मालवीय जी ये चार वरिष्ठ मन्त्री यहां बैठे हुए हैं। मालवीय जी का यह कहना सही है कि कोल को कंजर्व किया जाए। वह आज बिल लाये थे। मुझे लगा कि रेलवे हड़ताल को यदि आप इस तरह से प्रोलांग करते जाएंगे तो इसका नतीजा यह होगा कि कोल पूरा ही कंजर्व हो जायगा, इस्तेमाल में नहीं आएगा। इस वास्ते इन चार बुजुर्ग मन्त्रियों से मेरी करबद्ध प्रार्थना है कि आप अपनी नीतियों में नरमी लाएं, मेरे जैसे लोग ट्रेड यूनियन वालों को भी कहेंगे कि देश हित में कोई समझौते का रास्ता वे निकालें ताकि रेल मजदूरों का भी कल्याण हो, अर्थ व्यवस्था भी और न बिगड़े और साधारण जनता को जो कष्ट हो रहा है वह भी दूर हो। इसी अपील के साथ में इस दाम सम्बन्धी अपने प्रस्ताव पर अपने भाषण को समाप्त करता हूं।

MR. SPEAKER: There are some amendments which have been moved to Shri Madhu Limaye's resolution. One is amendment No. 2, moved by Shri Daschoudhury.

AN HON. MEMBER: Withdrawn.

MR. SPEAKER: He is not here. How are you withdrawing it on his behalf? I shall put the amendment to the vote of the House.

Amendment No. 2 was put and negatived.

MR. SPEAKER: The other amendment is No. 3, moved by Shri Jyotirmoy Bosu. I shall put this amendment to the vote of the House.

Amendment No. 3 was put and negatived.

MR. SPEAKER: Now I shall put Shri Madhu Limaye's resolution to vote. The question is:

"This House is of opinion that the Government should re-cast its policy with regard to prices and agricultural production in suc a way that—

(a) essential articles of consumption sell at $1\frac{1}{2}$ times the cost of production. including transport charges, taxes and profits;

(b) there shall prevail parity between the prices of industrial goods and agricultural produce;

(c) fluctuations in foodgrains prices of more than 15 per cent shall not be permitted;

(d) the Government shall take the responsibility of purchasing cotton, sugar-cane, raw jute, foodgrains and other produce at support prices which may take into account the cost of production plus a reasonable margin for the farmers;

(e) electricity rate per unit for agricultural purposes shall not be more than ten paise; and

(f) fertilizers shall be made available to the Kisans with landholdings of less than ten acres at subsidised rates and the irrigation rates shall be reduced by 25 per cent."

The motion was negatived.